



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7153/2022 FIXED	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, CO OP GA, ASSAM
2	PIL/6/2023	KAUSTUVMANI KAKATI <b>Versus</b> THE STATE OF ASSAM 4 ORS.	MR. JYOTIRMOY ROY MS. A NEOG	GA, ASSAM SC, FOREST
<b>ADMISSION</b>				
3	WA/94/2018	THE STATE OF ASSAM AND ANR <b>Versus</b> JERINA AHMED	MR. D SAIKIA MR. A DEKA MR. N SARMA	MR. R ALI MR. H A AHMED MR. S M RAHMAN
4	WA/325/2019 FIXED	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR <b>Versus</b> MR. K. LALREMTLUANGA AND 3 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS
5	WP(C)/2763/2019 FIXED, WITH REVIEW PET./33/2018 (D/O), WP(C)/7263/2017 (D/O), WP(C)/6914/2017 (D/O), WP(C)/7109/2017 (D/O), WP(C)/7132/2017 (D/O), WP(C)/6843/2017 (D/O), WP(C)/7289/2017 (D/O), WP(C)/7068/2017 (D/O), WP(C)/7227/2017 (D/O)	BHUPEN CH SUT AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
	<b>WITH</b> I.A.(Civil)/947/2018 <b>in</b> WP(C)/2763/2019	GRADUATE LEVEL ELEMENTARY TEACHER ASSOCIATION, ASSAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A M S MAZUMDER	SC, ELEM. EDU
6	<b>WITH</b> WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.

	<b>WITH</b> I.A.(Civil)/3754/2018 <b>in</b> WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
7	WA/129/2021 FIXED	PANKAJ CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/929/2021 <b>in</b> WA/129/2021	PANKAJ CHAMUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
8	WA/125/2021	RAJA SARMA @ RAJA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
9	<b>WITH</b> WA/127/2021	JULEE SINHA @ JULEE SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
10	<b>WITH</b> WA/130/2021	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/928/2021 <b>in</b> WA/130/2021	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
11	<b>WITH</b> WA/133/2021	ABEDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/956/2021 <b>in</b> WA/133/2021	ABEDUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
12	<b>WITH</b> WA/134/2021	JITUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/958/2021 <b>in</b> WA/134/2021	JITUMONI KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
13	<b>WITH</b> WA/137/2021	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1002/2021 <b>in</b> WA/137/2021	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
14	<b>WITH</b> WA/138/2021	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1008/2021 <b>in</b> WA/138/2021	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
15	<b>WITH</b> WA/139/2021	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

	<b>WITH</b> I.A.(Civil)/1012/2021 in WA/139/2021	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
16	WP(C)/231/2021 FIXED	DAIKHYA RANI KAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR H K J AHMED	MR. S C BISWAS (R-4) MR D BANIA (R-4) MR. P S BISWAS (R-4) MS. R DEVI (R-4) SC, NF RLY
17	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC
18	WP(C)/2838/2021 FIXED	ASSAM UNIVERSITY TEACHERS ASSOCIATION <b>Versus</b> THE ELECTION COMMISSION OF INDIA AND 7 ORS	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	GA, ASSAM SC, ECI ASSTT.S.G.I. SC, ASSAM UNIVERSITY SC, ECA SC, U G C
19	WP(C)/5697/2021 FIXED	UNION OF INDIA AND 2 ORS <b>Versus</b> MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
20	WP(C)/6764/2021 FIXED	DR. AMBORISH ADHYAPOK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
21	WA/5/2022 FIXED, WITH WA/369/2007 (D/O), WP(C)/7086/2005 (D/O), REVIEW.PET./100/2014 (D/O)	SRI AMARJIT BARMAN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS. L BORGHAIN MRS. NIRUPAMA SAIKIA	SC, CO OP SC, FINANCE DEPTT.
22	<b>WITH</b> WA/168/2019	SHRI RAJAT CH. KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.
23	WA/9/2022 FIXED, WITH WA/45/2014 (D/O)	PRANITA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, AG MR. S K MEDHI SC, PWD
24	<b>WITH</b> Review.Pet./150/2019	THE ALL ASSAM WORK CHARGE EMPLOYEE ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 833 ORS	MR N DUTTA MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N BARUAH MR. M DEWAN MR. M DEWAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE SC, SOCIAL WELFARE
25	<b>WITH</b> WA/1/2022	UJALA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD	GA, ASSAM SC, AG SC, BTC SC, PWD
26	WA/13/2022 FIXED, WITH LCR	SRI SRI BIJOY KRISNA SADAN ASHRAM <b>Versus</b> HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
27	WA/111/2022 FIXED	ABDUL BASIT TAPADAR <b>Versus</b> SWAPAN NAMASUDRA AND 7 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, CO OP MR. J M A CHOUDHURY
28	WA/173/2022 FIXED	LILY BEGUM AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.

29	<b>WITH</b> WP(C)/3576/2017	SAIDUR RAHMAN and 9 ORS. <b>Versus</b> THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
30	WA/242/2022 FIXED	MD. BABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
31	WA/249/2022 FIXED	TARANI KANTA RAY AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS. F	MR. M ISLAM H M ALI	GA, ASSAM SC, AG SC, FOREST SC, FINANCE SC, BTC
32	WA/268/2022 CAVT. NO.07672/022, FIXED, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3161/2022 <b>in</b> WA/268/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
33	WA/269/2022 CAVT. NO.07672/022, FIXED, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3286/2022 <b>in</b> WA/269/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
34	WA/270/2022 CAVT. NO.07672/022, FIXED, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3162/2022 <b>in</b> WA/270/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
35	WA/271/2022 CAVT. NO.07672/022, FIXED, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3169/2022 <b>in</b> WA/271/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
36	WA/272/2022 CAVT. NO.07672/022, FIXED, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3163/2022 <b>in</b> WA/272/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OR2. <b>Versus</b> PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
37	WA/353/2022 CAVT. NO.11912/022, FIXED, CAVT./1191/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. <b>Versus</b> THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAIENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR

	<b>WITH</b> I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. <b>Versus</b> THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
38	WA/394/2022 FIXED	UNION OF INDIA AND 3 ORS. <b>Versus</b> MAMONI BORO AND ANR.		MR. A K BARUAH (r-1) MR. N MAHAJAN (r-1) MR A DAS (r-1)
	<b>WITH</b> I.A.(Civil)/3774/2022 in WA/394/2022	UNION OF INDIA AND 3 ORS. <b>Versus</b> MAMONI BORO AND ANR.		
	<b>WITH</b> I.A.(Civil)/126/2023 in WA/394/2022	MAMONI BORO AND ANR. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR A DAS	SC, C G S C
39	WP(C)/1203/2022 FIXED	SABITA PHUKAN MAJUMDAR AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4)
40	WP(C)/4233/2022 B/O	BINUD SONOWAL <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I.
41	WP(C)/5954/2022 FIXED	SWEETY ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU SC, SSA
42	Mat.App./6/2023	RUPALI DUTTA <b>Versus</b> PRADIP KR. BARMAN	MR D K BORDOLOI MS. J BAISHYA	
	<b>WITH</b> I.A.(Civil)/134/2023 in Mat.App./6/2023	RUPALI DUTTA <b>Versus</b> PRADIP KR. BARMAN	MR D K BORDOLOI MS. J BAISHYA	
43	WA/8/2023 FIXED	UNION OF INDIA AND 2 ORS. <b>Versus</b> R. SAPCHAMA AND 37 ORS. -F	ASSTT.S.G.I.	
44	WA/12/2023 CAVT. NO.15582/022, B/O, CAVT./1558/2022	DHIREN SARMA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
	<b>WITH</b> I.A.(Civil)/173/2023 in WA/12/2023	DHIREN SARMA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
<b>ORDERS</b>				
45	Mat.App./66/2018 FIXED	SMT PINKY BALMIKI <b>Versus</b> SRI SUNIL BALMIKI	MS M HAZARIKA MR. M K BORAH	
46	WP(C)/6967/2018 FIXED	PRABHAT CHANDRA DAS AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 25 ORS.	MR. M CHANDA MR. S DUTTA MR H DAS MR S CHOUDHURY MS. S NATH MR. J TIKKOM	MR. B C PATHAK (R1-R3) MR. B PATHAK (R1-R3) MR H K GOGOI (R1-R3) MR. R THADANI (R1-R3) SC, BSNL
47	WA/138/2019 FIXED	SRI NIRMAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU
48	WA/169/2019 FIXED	ABIDA KHATUN <b>Versus</b> MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER

49	<b>WITH</b> WP(C)/4305/2019	ABIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI
50	I.A.(Civil)/1981/2019 FIXED <b>in</b> Mat.App./4858/2019 <b>WITH</b> Mat.App./4858/2019 (Filing Number)	SRI TANAY TALUKDAR <b>Versus</b> SMTI. KARBI DAS  SRI TANAY TALUKDAR <b>Versus</b> SMTI. KARBI DAS	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	
51	I.A.(Civil)/379/2020 FIXED <b>in</b> WA/15829/2019  <b>WITH</b> WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL, <b>Versus</b> THE STATE OF ASSAM AND 10 ORS  SRIPUR PHULBARI VENTURE LP SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
52	Cont.Cas(C)/420/2020 FIXED	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. <b>Versus</b> SRI BISWAJIT PEGU AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. R BORPUJARI (R2) MR. D SARAF (R-3) MR. S S GUPTA (R-3) MS. N BORDOLOI (R2) MR P AGARWAL
53	Mat.App./17/2021 FIXED, WITH LCR	BIKRAMJIT DAS <b>Versus</b> SMTI. JHUMA DAS	MR R DHAR MR. D P BORAH MS. M DAS MS. S BORO MR B PAUL	MS. S B CHOUDHURY MR. S K DAS MR. N R AHMED
54	I.A.(Civil)/1778/2021 FIXED <b>in</b> WA/4423/2021  <b>WITH</b> WA/4423/2021 (Filing Number)	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS.  ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS. F	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MR. C GANSALVES	GA, ASSAM MR. R BARUAH (OP1) MR. A K BHUYAN (R7) MS. B BHUYAN (R7) MR. N M DUTTA (OP1) MS. N CHOUDHURY (R7) MR. M BORAH (R7) MR. A KHOUND (R7) MS B BORA (R7) MR. S KASHYAP (OP1) MR J DAS (R7) MR. S C KHOUND (OP1)
	<b>WITH</b> I.A.(Civil)/1955/2022	ANANTA KALITA AND ANR. <b>Versus</b> PRAFULLA KUMAR MAHANTA AND 8 ORS. F	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. R BARUAH (OP1) MR. A K BHUYAN (R7) MS. B BHUYAN (R7) MR. N M DUTTA (OP1) MS. N CHOUDHURY (R7) MR. M BORAH (R7) MR. A KHOUND (R7) MS B BORA (R7) MR. S KASHYAP (OP1) MR J DAS (R7) MR. S C KHOUND (OP1)
55	ITA/12/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> SHANKAR LALL GOENKA	MR H GUPTA	MR. S C KEYAL
56	Mat.App./32/2022 FIXED, WITH LCR	ANIL KUMAR NATH <b>Versus</b> LATA CHOUDHURY	MR M AHMED MR A. ALI N. CHOUDHURY	MR. K M HALOI LEGAL AID COUNSEL

57	Mat.App./41/2022 FIXED	MAKFUR RAHMAN <b>Versus</b> MALINA DEV BARMAN @ ANISHA RAHMAN	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS	
58	Mat.App./42/2022 FIXED	DURGA TALUKDAR <b>Versus</b> LEENA TALUKDAR	MR. D CHOUDHURY MR. P DUTTA	MS. B SAIKIA A R AHMED FOR CAVEATOR
59	Mat.App./43/2022 FIXED	YANGOISM JILANGAMBA SINGHA <b>Versus</b> L. DRISTI SINGHA	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	
60	Mat.App./45/2022 FIXED	SUNNY PRAKASH BHARDWAJ <b>Versus</b> NIHARIKA SAIKIA	MS. R DEKA MR. S S GOSWAMI	MR. S DUTTA (R-1)
	<b>WITH</b> I.A.(Civil)/3488/2022 in Mat.App./45/2022	SUNNY PRAKASH BHARDWAJ <b>Versus</b> NIHARIKA SAIKIA	MS. R DEKA MR. S S GOSWAMI	
61	CRP/81/2022 FIXED, WITH LCR	MR. KEVIZATHI SESA <b>Versus</b> THE STATE OF NAGALAND AND 4 ORS.	MR LIMAWAPANG MR. A K RAY MR. I GOGOI MISS T DAS	ADDL. AG, NAGALAND
	<b>WITH</b>			
62	CRP/127/2022	KHRIELIESIE NAGI <b>Versus</b> THE STATE OF NAGALAND AND ANR		GA, NAGALAND
63	WA/248/2022 FIXED	PABAN HAZARIKA <b>Versus</b> BASU DEV BISWAS AND 6 ORS. E	MR B D DAS MR. A D CHOUDHURY MR. P DUTTA	MR H R A CHOUDHURY GA, ASSAM MR. H ALI (R-1) MR P SHARMAH MR. R A CHOUDHURY SC, AFDC MS. S KONWAR (R-2,4,5, 6 & 7)
64	WA/275/2022 FIXED	ABDUL KAYUM @ MAMUN ABUL KAYUM BHASKAR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM MR. A GANGULY MR. S K JAIN MR T CHHETRI
65	WA/316/2022 FIXED	BITUL NEOG <b>Versus</b> THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA	GA, ASSAM
66	WA/369/2022 FIXED	THE WORKMEN <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR H K DAS MR. U PATHAK	
67	I.A.(Civil)/2033/2022 CAVT. NO.07242/022, FIXED, CAVT./724/2022 in WA/8235/2022	IVY GOHAIN DASGUPTA <b>Versus</b> BHAGWAN PATOR AND 11 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR. D J DAS N GAUTAM	GA, ASSAM MR D K DAS MR H BETALA MR DEBA SARMAH MR C KUMAR MS N SHYAM SC, WPT AND BC FOR CAVEATOR SC. WATER RESOURCE DEPTT.
	<b>WITH</b> WA/8235/2022 (Filing Number)	IVY GOHAIN DASGUPTA <b>Versus</b> BHAGWAN PATOR AND 11 ORS. B	MR. K N CHOUDHURY	
68	WP(C)/4491/2022 FIXED	DR. SWAGATA NANDINI BAISHYA AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 46 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A BARUAH	MR. D K BAIDYA (SC, NMC) SC, N M C SC, HEALTH

69	WP(C)/7297/2022 FIXED	MD REZZAK ALI @ REZZAK KHAN AND 3 ORS <b>Versus</b> THE PRINCIPAL SECRETARY / COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	G UDDIN MR. A UDDIN MS. P ADHIKARI	SC, APDCL MR S P DAS
<b>HEARING</b>				
70	WA/149/2018 CAVT. NO.0356/2018 FIXED, CAVT./356/2018	INDIAN OIL CORPORATION LTD. AND ANR <b>Versus</b> SMT NIBEDITA ROY AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR. R P KAKOTI(R 1) MR. U K NAIR (R-1) MR D K MISHRA MR. A K DUTTA MR. B PRASAD MR H DAS MR. B PURKAYASTHA MR. M P SARMA (R-1) MR. A BORO (R-1) MR A CHAKRABORTY (R-1) FOR CAVEATOR
71	WA/247/2019 FIXED	MRS. SWAPNA KALITA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR DEBA KUMAR DAS MR K SINGH MR K SINGH	MR T CHAKRABORTY MR. D CHOUDHURY SC, A G V B
72	WP(C)/3045/2021 FIXED	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. B. DUTTA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1559/2021 <b>in</b> WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
	<b>WITH</b>			
73	WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. S DEKA MR. B. DUTTA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1473/2021 <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. S DEKA MR. B. DUTTA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1843/2021 <b>in</b> WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
74	WA/121/2022 FIXED	THE UNION OF INDIA AND 3 ORS <b>Versus</b> SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
	<b>WITH</b> I.A.(Civil)/1025/2022 <b>in</b> WA/121/2022	THE UNION OF INDIA AND ORS <b>Versus</b> SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
	<b>WITH</b> I.A.(Civil)/3105/2022 <b>in</b> WA/121/2022	THE UNION OF INDIA AND 3 ORS <b>Versus</b> ZOKAILANA AND 14 ORS	MR S K MEDHI	MR. P D NAIR



=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

-----

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/604/2022 FIXED	GULNEHAR BEGUM <b>Versus</b> SURANJANA SENAPATI	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU
2	Cont.Cas(C)/637/2022 FIXED	SAMSUDDOZA MOLLAH <b>Versus</b> SMTI. SURANJANA SENAPATI, ACS	MR. R ISLAM MR G U AHMED	SC, ELEM. EDU
3	Cont.Cas(C)/756/2022	MD AMIR ALI SHEIKH <b>Versus</b> DR. BIJAYA CHOUDHURY	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
4	Cont.Cas(C)/9/2023 FIXED	DILIP DAS <b>Versus</b> MUKESH CHANDRA SAHU AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
5	Cont.Cas(C)/24/2023 FIXED	AINAL HOQUE <b>Versus</b> BIJOYA CHOUDHURY , ACS	MR. H ALI B BARMAN	SC, ELEM. EDU
6	Cont.Cas(C)/29/2023 FIXED	MUSTAFA SHAMIM BARBHUIYA <b>Versus</b> DR. BIJOYA CHOUDHURY, IAS	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU.
7	Cont.Cas(C)/37/2023	ABHAY SINGH <b>Versus</b> JITUMONI DEKA	MR. K BORUAH MR. MEHBOOB ALAM	
8	Cont.Cas(C)/39/2023	SANBWLAORY BRAHMA AND 3 ORS <b>Versus</b> PABAN KR BORTHAKUR AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
9	Cont.Cas(C)/40/2023	MD IBRAHIM ALI <b>Versus</b> BIJOYA CHOUDHURY AND ANR	MR D K DAS MR. M KHATANIAR MS. S D SAIKIA	
10	Cont.Cas(C)/41/2023	DEEP PEGU <b>Versus</b> SYEDAIN ABBASI AND 2 ORS	MR D K DAS MR H BETALA MR C KUMAR	
11	Cont.Cas(C)/42/2023	OMAR ALI SHEIKH <b>Versus</b> ANURAG GOEL, IAS	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH	
12	Cont.Cas(C)/43/2023	DULAN NARZARY AND 16 ORS <b>Versus</b> PABAN KR BORTHAKUR AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	

**ADMISSION**

13	WP(C)/1326/2020 PART-HEARD, FIXED	M/S. BHATTER TRADERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
	<b>WITH</b>			
14	WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4019/2019 <b>in</b> WP(C)/6720/2017	NEZONE FOODS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
	<b>WITH</b>			
15	WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4021/2019 <b>in</b> WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
	<b>WITH</b>			
16	WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	<b>WITH</b> I.A.(Civil)/4023/2019 <b>in</b> WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
	<b>WITH</b>			
17	WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
	<b>WITH</b>			
18	WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
	<b>WITH</b>			
19	WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
	<b>WITH</b>			
20	WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
	<b>WITH</b>			
21	WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM

22	<b>WITH</b> WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
23	<b>WITH</b> WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
24	<b>WITH</b> WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
25	<b>WITH</b> WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
26	<b>WITH</b> WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
27	Arb.P./10/2021 FIXED	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY
28	Arb.P./23/2021 FIXED	M/S R J PADMARAJ <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY

**ORDERS**

29	Cont.Cas(C)/360/2018	SMTI. BIJUMONI BHUYAN <b>Versus</b> SRI ASHUTOSH AGNIHOTRI AND 2 ORS.	MR P C R MEDHI	MR. S BORTHAKUR (R2) MR. T C CHUTIA (R3) MS. A VERMA (R1) MR. J ROY (R2) MS. S KAKATI (R2) MR D K ROY (R3) MR. C CHAKRAVARTY (R2) MS. I KAKATI (R3) MS U DAS (R1) MR. G TAYE (R1)
30	I.A.(Civil)/137/2020 FIXED in Arb.P./35/2016  <b>WITH</b> Arb.P./35/2016	SAMADEET BARUAH <b>Versus</b> M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.  PABITRA JIBAN BARUAH <b>Versus</b> M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY  MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MR.C CHAKRABORTY MS.S KAKATI	
31	Cont.Cas(C)/255/2020 B/O	KUSUM ROY <b>Versus</b> PREETOM SAIKIA AND 9 ORS.	MR. K R PATGIRI MS. C DEVI MS. P CHAKRABORTY	MR. D SAIKIA (r-8) MR S M T CHISTIE (R10) MR S M T CHISTIE (R10) MR. R MAZUMDAR MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA

32	Cont.Cas(C)/196/2021 B/O	ATULANANDA MEDHI <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. K R PATGIRI	MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MR. R MAZUMDAR (R-3)
33	Review.Pet./107/2022 FIXED, WITH WP(C)/915/2019 (D/O)	MANOJ SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2355/2022	NUPUR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K DAS MR. S M SARMA MS M. DAS MS. A SINGHA	SC, ELEM. EDU GA, ASSAM
2	WP(C)/2780/2022	JYOTI PRASAD CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
3	WP(C)/4293/2022	MADHURJYA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
4	WP(C)/4492/2022	ANJAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
5	WP(C)/4517/2022	KAMAL GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B N GOGOI	SC, ELEM. EDU GA, ASSAM
6	WP(C)/5481/2022	RIMLI SIVAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MRS. S D SAIKIA	SC, ELEM. EDU GA, ASSAM
7	WP(C)/5752/2022	RATIKANTA LAHKAR MAHAVIDYALAYA SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, SEC. EDU.
8	WP(C)/5758/2022	AL-AMEEN KDM SENIOR SECONDARY SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU
9	WP(C)/7200/2022	ALTAF HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, SEC. EDU. GA, ASSAM
10	WP(C)/7457/2022	MITHU SAHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A KUNDU	SC, ELEM. EDU SC, BTC

11	WP(C)/7614/2022 FIXED	NARAYAN THAPA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, ELEM. EDU
12	WP(C)/8081/2022	HAMIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	SC, ELEM. EDU GA, ASSAM
13	WP(C)/8301/2022 FIXED	BIRAJ CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A DAS	SC, ELEM. EDU GA, ASSAM
14	WP(C)/8348/2022	GERJAIPAM ADARSHA HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, SEC. EDU.
15	WP(C)/178/2023 FIXED	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM SC, N C T E SC, FINANCE
16	WP(C)/183/2023 FIXED	SUNIL DAIMARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MD. I AHMED	SC, SEC. EDU. SC, SCERT, ASSAM
17	WP(C)/299/2023	CHITRA JYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR P DEKA MR R HOQUE MR A DAS	GA, ASSAM
18	WP(C)/300/2023 B/O	KALYAN BURAGOHAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, HIGHER EDU GA, ASSAM
19	WP(C)/301/2023	LOCHAN BORA <b>Versus</b> THE TEZPUR UNIVERSITY AND 4 ORS.	MR S BORTHAKUR MR. P K BORAH	DY.S.G.I.
20	WP(C)/311/2023	DILIP BAHADUR DHAMAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	SC, HIGHER EDU
21	WP(C)/322/2023	BISWA NATH ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, SEC. EDU. SC, N C T E
22	WP(C)/331/2023	ASHMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU SC, G U
23	WP(C)/332/2023	SIRAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU
24	WP(C)/333/2023	PRANJAL PRATIM MILI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
25	WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
26	WP(C)/340/2023 B/O	ZOADUL HOQUE MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A ALI	SC, SEC. EDU. GA, ASSAM
27	WP(C)/342/2023	ABDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S HOQUE	SC, SEC. EDU. GA, ASSAM

**ADMISSION**

28	WP(C)/2619/2018 B/O	DIBYAJYOTI MAHANTA <b>Versus</b> GAUHATI UNIVERSITY AND 9 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. P PATHAK (R3, R4, R6, R7, R9) MR. P PATHAK (R3, R4, R6, R7, R9) MR. U J SAIKIA (R5) MR. P D NAIR (R9) MR G ALAM (R9) MR. A NARZARI (R3, R4, R6, R7, R9) MR. A NARZARI (R3, R4, R6, R7, R9) MR. H ROHMAN (R9) MR. D NAG (R9) SC, G U MR. L P SHARMA
29	WP(C)/208/2019 FIXED	SASADHAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR B KAUSHIK MR. K KALITA	MR. S Ali (R4, R5) MR. B SAHARIA (R7) MR. JUNM LASKAR (R7) MR. A M BARBHUIYA (R7) MS. A AHMED (R7) SC, N C T E SC, EDU
30	WP(C)/337/2021	ANUPAMA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	SC, SEC. EDU. MD. B ISLAM (R-6) MR. I ALAM (SC, NCTE, R- 4) MR. R PHUKAN (r-5) MR. P TALUKDAR (r-5) MR. A A MONDAL (R-6) MR S HUSSAIN (R-6) MR M HOQUE (R-6) SC, G U SC, BTC
31	WP(C)/3850/2021	JATINDRA ROY @ JATINDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, ELEM. EDU MR. A HUSSAIN (r-5) MR. A MOBARAQUE (r-6) MR. A S AHMED (r-5)
32	WP(C)/5716/2021	SABOR UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MR. K A MAZUMDER (R5) MR. A K HUSSAIN (r-5) MR. B HUSSAIN (r-5) MR E AHMED (R5) MR. A T SIKDER (r-5) MR A HAQUE (r-5) MR A HAI (R5)
	<b>WITH</b> I.A.(Civil)/2423/2021 <b>in</b> WP(C)/5716/2021	MONSURA KHATUN <b>Versus</b> SABOR UDDIN SHIKH AND 4 ORS	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU MR. I H SAIKIA
33	WP(C)/5982/2021	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	SC, SEC. EDU. MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7)
34	WP(C)/6884/2021 FIXED	AJAY KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
35	<b>WITH</b> WP(C)/6838/2021	ARUN KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
36	WP(C)/2859/2022 FIXED	CHANDANA MEDHI <b>Versus</b> THE COTTON UNIVERSITY AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, COTTON UNIVERSITY MR. P D NAIR
37	WP(C)/4910/2022 FIXED	MRS. ARVINDER KAUR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	SC, SEC. EDU. GA, ASSAM
38	WP(C)/5817/2022 FIXED	DIPAK BORAH AND 45 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K DEURI MR. D GOGOI MR. P. SINGHA MR P H KONWAR	SC, ELEM. EDU SC, SSA



39	WP(C)/7273/2022 FIXED	DIPANJALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. F A FAROOQUE	SC, SEC. EDU. SC, BTC
	<b>WITH</b>			
40	WP(C)/7240/2022	SUPARNA DEY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. SC, DIMA HASAO SC, FINANCE
		<b>ORDERS</b>		
41	WP(C)/762/2015	KAMAL KRISHNA NATH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION(R1-4)
42	WP(C)/1483/2020 B/O	UMESWARI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS M BORUAH MR J PAYENG	GA, ASSAM SC, EDU
43	Review.Pet./42/2021 WITH WP(C)/5729/2019 (D/O)	SHEHNAZ BEGUM <b>Versus</b> JYOTI PRASAD LAHAN AND 12 ORS	MR H K SARMA MR. B DAS MR. D THAOSEN	MR. K N CHOUDHURY MR. J PATOWARY SC, HEALTH FOR CAVEATOR
	<b>WITH</b>			
	I.A.(Civil)/93/2020 <b>in</b> Review.Pet./42/2021	JYOTI PRASAD LAHAN AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, HEALTH AND F W SC, BTC SC, K A A C
44	WP(C)/433/2021 FIXED	NIRUPAMA BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA MR N M DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR MR. A GOYAL (R-4) MR. A CHOUDHURY (R-4) MS R OJAH (R-4)
45	WP(C)/1257/2021	MITHU SAHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI MS N BORDOLOI	SC, ELEM. EDU SC, BTC SC, SSA
46	WP(C)/2338/2021	ANJUARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
47	WP(C)/2660/2021	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MD H R AHMED (r-7)
48	WP(C)/3190/2021	SAMBHAVI AND ANR <b>Versus</b> CENTRAL BOARD OF SECONDARY EDUCATION AND 4 ORS	MR. A GANGULY MR. A DUTTA	SC, CBSC
49	WP(C)/4778/2021	ABDUS SOFIL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
50	Review.Pet./64/2022 WITH WP(C)/1660/2022 (D/O)	HADIA NILOFAR KHALIL AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM SC, NHAI SC, NHIDC
51	WP(C)/3782/2022 B/O	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, U G C SC, G U
52	WP(C)/4318/2022 FIXED	MANOJ KR CHOWHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

-----

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER  
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WA/5/2023 CAVT. NO.00302/023,	NIROD SARMA <b>Versus</b> SAFIQUR RAHMAN AND 23 ORS	MR K K MAHANTA (Sr. Advocate) MR. A CHAMUAH MR. S D ROY	MR. K N CHOUDHURY MR. J PATOWARY FOR CAVEATOR SC, GHC
2	WA/9/2023 CAVT. NO.00302/023,	NIROD SARMA <b>Versus</b> CHAM CHUN NAHAR AHMED AND 56 ORS.	MR K K MAHANTA (Sr. Advocate) MR. A CHAMUAH MR. S D ROY MS. J GAYAN	MR. J PATOWARY FOR CAVEATOR GHC

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE MRS. JUSTICE M. NANDI]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/6202/2017 B/O	JAHANARA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.K A MAZUMDER MR.A CHOUDHURY MS.M KONCH	GA, ASSAM MR. I CHOUDHURY (R2) MS. G BARUAH (R2) MR R L CHUTIA (R2)
<b>MOTION</b>				
2	WP(C)/6200/2022	RINGCHAR DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM
3	WP(C)/6805/2022 B/O	BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
4	WP(C)/6943/2022	SUKUMAY SAHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R HAZARIKA MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	SC, TAXES
5	WP(C)/7763/2022	JAGANNATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, PWD
6	WP(C)/8012/2022 FIXED	SHAHABAD IKBAL LASKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR M CHANDA MR S NATH	MS. B SARMA DY.S.G.I.
7	WP(C)/8077/2022	MD. ABDUL HANNAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA	SC, A.H and V. DEPT. SC, FINANCE
8	WP(C)/8170/2022	SATHIL DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM SC, WATER RESOURCE
9	WP(C)/8419/2022 B/O	KRISHNA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H ALAMGIR	GA, ASSAM

10	WP(C)/11/2023 B/O	NITUMANI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, IWT
11	WP(C)/179/2023 FIXED	SEHNAZ YASMIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	SC, P AND R.D. GA, ASSAM
12	WP(C)/302/2023	ANINDITA JODDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	GA, ASSAM
13	WP(C)/310/2023	SAMAYOUN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM SC, REVENUE
14	WP(C)/313/2023	MATLIB ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN	SC, REVENUE
15	WP(C)/318/2023	PIARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN MR. A AWAL MR. B HUSSAIN	GA, ASSAM SC, REVENUE
16	WP(C)/330/2023	MUSFIKUR RAHMAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR A RAZZAK	GA, ASSAM
17	WP(C)/339/2023	KAUSHIK SAIKIA <b>Versus</b> THE ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS	MR. R P SARMAH MR. D DOLEY MS S P CHETRY MS. A DEKA	GA, ASSAM SC, APSC SC, TRANSPORT
18	WP(C)/341/2023	GUNIN GOGOI AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MR. P BOIRAGI MR B B BARUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
19	WP(C)/344/2023	RAMANANDA DEY@RAMANANDA CH DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
20	WP(C)/346/2023	NAZIR AHMED TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, PWD
21	WP(C)/350/2023	SANTOSH KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
22	WP(C)/351/2023	MRIGEN DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. A GONI MRS M BARMAN	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
23	WP(C)/2545/2019 FIXED	BIMAL CHANDRA DAS AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. M. K. DAS, (R-10-14) SC, P H E
<b>WITH</b>				
24	WP(C)/56/2019	R.K.MANI SANA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. P N GOSWAMI MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MR A DAS MR. B CHETRI SC, P H E
<b>WITH</b>				
25	WP(C)/1452/2020	RUPALI SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS. D PATHAK MS F AHMED	SC, P H E

26	WP(C)/6765/2019 WITH OFFICE NOTE, FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
27	WP(C)/5433/2020	ARPANA DEVI, <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. K GOGOI MR. A K SAHEWALLA (R-6) MR. W SHARMA (R-6) MR P GOGOI (R-6) ASSTT.S.G.I.
28	WP(C)/3027/2021 FIXED	DR. HIMAJIT KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH AND F W
29	WP(C)/4789/2021 FIXED	DIPU KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 9 ORS.		MR. K N CHOUDHURY (R-7,8,9,10) MR. N DEKA (r-2 to 6) MR. S S ROY (C.G.C.) MR. M GOGOI (r-2 to 6) MR. D J DAS (R-7,8,9,10) MR A R BAROOAH (r-2 to 6) N GAUTAM (R-7,8,9,10) ASSTT.S.G.I.
30	WP(C)/5268/2021 FIXED	NO. G /2502153X RIFLEMAN/GD SUMAN KUMAR JHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. A GAYAN ASSTT.S.G.I.
31	WP(C)/5900/2021 FIXED	DUDUL KR PAYEG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. R AHMED	DR. B AHMED (r-8) MR. N HAQUE (r-8) MR. A K AZAD (r-8) MR M HUSSAIN (r-8) SC, PWD
32	WP(C)/138/2022 B/O	SHAMINA YASMIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR A N AHMED	GA, ASSAM SC, SOCIAL WELFARE
	<b>WITH</b>			
33	WP(C)/7315/2021	NADIRA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A T SARKAR MR J U AHMED MR S HUSSAIN	GA, ASSAM
34	WP(C)/644/2022	MD. ABU SHAHID <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
35	WP(C)/1939/2022 B/O	DIPTI RANI DAS @ DIPTY RANI DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A N AHMED	GA, ASSAM
36	WP(C)/4015/2022 FIXED	TAMIYAN BIBI @ TOMIZAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN N ISLAM MS H. AHMED	GA, ASSAM MR. S BANIK MR. R BORPUJARI, SC, FINANCE DEPTT. (R-7) MD J ALOM MR. M ISLAM MR A RAZZAK
	<b>WITH</b>			
37	WP(C)/7160/2022	NARJI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S BANIK MR A RAZZAK	GA, ASSAM SC, AG MD J ALOM (r-10) MR. M ISLAM (r-10) SC, FINANCE
38	WP(C)/4445/2022 FIXED	BEDANTA KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC

39	<b>WITH</b> WP(C)/4409/2022	CHANDAN TALUKDAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
40	<b>WITH</b> WP(C)/4428/2022	MASUD AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
41	<b>WITH</b> WP(C)/4444/2022	SMTI JUTIKA BEZBARUAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
42	<b>WITH</b> WP(C)/4953/2022	KAPIL DEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GMC SC, FINANCE
43	<b>WITH</b> WP(C)/4958/2022	MAFIZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, FINANCE SC, GMC
44	<b>WITH</b> WP(C)/4964/2022	UTPAL SARMAH BORUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, GMC SC, FINANCE DEPTT.
45	<b>WITH</b> WP(C)/4967/2022	JUBIN GOSWAMI AND 27 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, GDD SC, GMC SC, FINANCE
46	<b>WITH</b> WP(C)/4968/2022	CHANDITA KASHYAP AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, FINANCE SC, GMC SC, GDD
47	WP(C)/4570/2022	JAYANTA KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
48	<b>WITH</b> WP(C)/5623/2021	JAYANTA KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
49	WP(C)/6138/2022 FIXED	CHAYANIKA PHUKAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, P AND R.D. GA, ASSAM SC, APSC
50	WP(C)/6622/2022 B/O	DHANANJAY DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	<b>WITH</b> I.A.(Civil)/3845/2022 <b>in</b> WP(C)/6622/2022	DHANANJAY DAS, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP

51	WP(C)/7502/2022 FIXED	ASMA KHATUN <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	
52	WP(C)/7710/2022 FIXED	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
<b>ORDERS</b>				
53	Co.Appl./8/2016 CO.PET. 10/2011(D/O), WITH REPORT <b>WITH</b>	THE OFFICIAL LIQUIDATOR <b>Versus</b> MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
54	Co.Appl./9/2016	THE OFFICIAL LIQUIDATOR <b>Versus</b> MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
55	Review.Pet./36/2018 RSA 29/2007(D/O)	BHUPEN BARTHAKUR <b>Versus</b> CHANDAN DUTTA and ANR,	MR.H.DAS MR. M K SHARMA	
56	WP(C)/889/2020 WP(C) 3920/2017(D/O), FIXED	GHANASHYAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HEALTH
57	I.A.(Civil)/1784/2022 <b>in</b> Co.Pet./10/2015  <b>WITH</b> Co.Pet./10/2015	JALANNAGAR DEVELOPMENT PVT. LTD. <b>Versus</b> HDFC BANK LIMITED AND 2 ORS.  HDFC BANK LIMITED <b>Versus</b> CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR K KHANNA MS M DAS  MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. G DUTTA  MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
58	WP(C)/2146/2022 FIXED	GS 194619N JANARDAN GAUR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MRS. R BORAH MR. D BORAH	ASSTT.S.G.I.
59	WP(C)/8106/2022 FIXED	KALUNA RONGMAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MRS. R RONGMEI MS. S DEVI MS. D J BORAH MR K KASHYAB	SC, WPT AND BC
<b>HEARING</b>				
60	WP(C)/2861/2013 FIXED	MANISH PURKAYASTHA ALIAS MONISH PURKAYASTHA <b>Versus</b> THE UNION BANK OF INDIA and 5 ORS	MR.S BORTHAKUR MR.U K DEKA MR.V RAJKHOWA	MR.S CHAKRABORTY MSM DEWAN MR.R THAKURIA MR.L P SHARMA
61	WP(C)/2738/2014 FIXED	BISHAN SINGH PINGAL and 13 ORS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

-----

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023



8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

#### [CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.APP.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./208/2023	AJJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM A A AHMED	PP, ASSAM
2	Bail Appln./210/2023	PANDAV KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
3	Bail Appln./211/2023	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
4	Bail Appln./212/2023	GOURAB GHOSH <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
5	Bail Appln./213/2023	LALAM KHONGSAI @ HATNEILAM KHONGSAI <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
6	Bail Appln./216/2023	MINAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
7	Bail Appln./217/2023	PALLABI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MS. U NANDA MS A BORAH MR RITURAJ TIWARI	PP, ASSAM
8	Bail Appln./218/2023	BASER UDDIN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
9	Bail Appln./219/2023 B/O	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE	PP, ASSAM
10	Bail Appln./228/2023	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

11	Bail Appln./229/2023	MD WAHIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
12	Bail Appln./231/2023	SINTU KUMAR SANT <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MS S S ZIA	PP, ASSAM
13	Bail Appln./232/2023	ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M KHAN	PP, ASSAM
14	Bail Appln./233/2023	KUNAL KISKO <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
15	Bail Appln./234/2023	MD JAKIR HASSAN @ JAKIR HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
16	Bail Appln./236/2023	ABHI DAS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
17	Bail Appln./239/2023	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
18	Bail Appln./243/2023	HIREN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
19	Bail Appln./244/2023	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MR S HUSSAIN MR A ALAM	PP, ASSAM
20	Bail Appln./245/2023	ASMOT ALI <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR. A T SARKAR MS S PATAR	PP, ASSAM
21	Bail Appln./251/2023	ALIP UDDIN@APEL <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
22	Bail Appln./253/2023	JAHURA KHATUN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
23	Bail Appln./254/2023	ACHCHA LAL MAHATO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P DAS MR P PRAWAR MS R P DAS	PP, ASSAM
24	Bail Appln./255/2023	RAJIB DOLEY@BIKASH DOLEY <b>Versus</b> THE STATE OF ASSAM	MR B BURAGOHAIN MR J P KACHARI	PP, ASSAM
25	Bail Appln./257/2023	MOILAM KHAN <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
26	Bail Appln./259/2023	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
27	Bail Appln./260/2023	KAMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M KHAN MR. S ISLAM MR. R ISLAM	PP, ASSAM
28	Bail Appln./261/2023	SUKLESWAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MD S ALI MS. M DAIMARY	PP, ASSAM
29	Bail Appln./262/2023	MADARSAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
<b>MOTION</b>				
30	AB/3833/2022 FIXED	AMINUL ISLAM @ AMINUL ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM

**BAIL HEARING (BA)**

31	Bail Appln./2503/2022 WITH LCR AND OFFICE NOTE, FIXED	NAYAN CHANDRA KURI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
32	Bail Appln./2531/2022 WITH LCR, B/O	SUMA CHAKRABORTY AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MS. M DEVI	PP, ASSAM
33	Bail Appln./3270/2022 WITH OFFICE NOTE, FIXED	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	Bail Appln./3398/2022 WITH LCR AND OFFICE NOTE, FIXED	ABDUL FATTHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B P SINHA	PP, ASSAM
35	Bail Appln./3409/2022 WITH LCR, FIXED	SURAJ SEN @ CHOTU <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
36	Bail Appln./3527/2022 FIXED	MITHU BHOWMIK AND 2 ORS <b>Versus</b> UNION OF INDIA	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, DRI
37	Bail Appln./3535/2022 FIXED	MD KARIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
38	Bail Appln./3561/2022 WITH LCR AND OFFICE NOTE, FIXED	SHILA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
39	Bail Appln./3679/2022 WITH LCR.	MD. SAMSULLAH KHAN AND ANR. <b>Versus</b> STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
40	Bail Appln./3682/2022 B/O	NAJAR ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
41	Bail Appln./12/2023 FIXED	HASIBUL ISLAM @ HASIUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
42	Bail Appln./37/2023 FIXED	MD. NAZIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM R KR DAS	MR. D. GOGOI SPECIAL PP, WILD LIFE DEPARTMENT
43	Bail Appln./46/2023 FIXED	BIJAY SINGH <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
44	Bail Appln./54/2023 FIXED	AKIR HUSSAIN@NUR NOBI@AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
45	Bail Appln./65/2023 WITH OFFICE NOTE, FIXED	PIYAR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	MR. A M KHAN PP, ASSAM
46	Bail Appln./68/2023 FIXED	MAZAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
47	Bail Appln./73/2023 WITH OFFICE NOTE, FIXED	JAHEDA BANU BIBI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S RANA	PP, ASSAM
48	Bail Appln./111/2023 FIXED	ABDUL MAZID AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
49	Bail Appln./127/2023 FIXED	TARA MIYA <b>Versus</b> THE STATE OF ASSAM	MR D MEDHI	PP, ASSAM
50	Bail Appln./137/2023 FIXED	TOHIDUR RAHMAN@TOUHIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
51	Bail Appln./143/2023 FIXED	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM

52	<b>WITH</b> Bail Appln./203/2023	SHAHABUL HUSSAIN@SAHBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
53	AB/2475/2022 FIXED	SAFINA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
54	AB/2849/2022 FIXED	SABIN KALITA <b>Versus</b> THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
55	AB/2945/2022 FIXED	PRASHANTA SAHU @ PRASANT SAHOO <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI MR U DEKA MS. M HANDIQUE	PP, ASSAM
56	AB/3310/2022 FIXED	SHYAM KISHORE RAI <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
57	AB/3436/2022 FIXED	OMAR FARUQUE <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
58	AB/3453/2022 FIXED	JAMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
59	AB/3546/2022 FIXED	SAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
60	AB/3547/2022 FIXED	RUBIA AFROZA @ RUBIA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
61	AB/3698/2022 B/O	MAHIBUL ISLAM KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	PP, ASSAM
62	AB/3704/2022 B/O	AJGOR ALI @ AJGOR ALI SK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
63	AB/3787/2022 FIXED	NUR ISLAM BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
64	AB/3793/2022 FIXED	DIMBO TAYE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
65	AB/3799/2022 WITH LCR AND CASE DIARY, FIXED	MD. MUJAKKIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI	PP, ASSAM
66	AB/10/2023 B/O	MOTIUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
67	AB/22/2023 FIXED.	MD. ATIQR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
68	AB/24/2023 FIXED	GOLBAR ALI SK @ GOLABAR ALI SHEIKH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A S ALI MR S HUSSAIN	PP, ASSAM
69	AB/35/2023 FIXED	RAKESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN R I MONDAL	PP, ASSAM
70	AB/44/2023 FIXED	PRONUJ KUMAR PEGU <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
71	AB/49/2023 FIXED	ABDUL MANNAN <b>Versus</b> THE STATE OF ASSAM	MR J MOLLAH MR J DAS MS. S P DAS	PP, ASSAM

72 AB/67/2023  
FIXED

SAILEN CHANDRA DAS  
**Versus**  
THE STATE OF ASSAM

MR H K DAS  
MR N K SARMA

PP, ASSAM

73 AB/93/2023  
FIXED

AMIR HUSSAIN  
**Versus**  
THE STATE OF ASSAM

MR A ALI  
MS. M KHATUN

PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

-----

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

#### **ORDER (STAY VACATING)**

1	I.A.(Civil)/164/2023 in WP(C)/55/2023	ABDUL NOOR BORBHUIYA <b>Versus</b> MD TAJ UDDIN LASKAR AND 6 ORS.	MR. U K NAIR MR. U PATHAK MR A CHAKRABORTY MR N K SARMA	GA, ASSAM SC, APSC SC, EDU
	<b>WITH</b> WP(C)/55/2023	MD TAJ UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, APSC

#### **ORDER NO STEPS**

2	WP(C)/549/2021	MD. ACHAB UDDIN <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 6 ORS	SC, ELEM. EDU MR. A K DUTTA MR. F E CHOUDHURY	GA, ASSAM SC, SSA
3	WP(C)/1502/2021	KALIRAM LIGIRA L P SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN MR R DHAR	SC, ELEM. EDU GA, ASSAM
4	WP(C)/1583/2021	SUNARAM LAGACHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P HAZARIKA MR M J DEURI	SC, SEC. EDU.
5	WP(C)/3259/2021	AKLIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU MR. R ISLAM GA, ASSAM MR F A AHMED
6	WP(C)/3606/2021	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
7	WP(C)/4156/2021	KAKUMONI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM

#### **ADMISSION**

8	WP(C)/174/2021	BIPIN GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	SC, ELEM. EDU
---	----------------	--	--------------	---------------

9	WP(C)/220/2021	COLLEGE OF TEACHER EDUCATION, MANGALDOI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S DUTTA MR P CHOUDHURY MR. P SENGUPTA	SC, SCERT, ASSAM MRS. A GAYAN MR. I ALAM (SC, NCTE, R-2,3) ASSTT.S.G.I. SC, G U
10	WP(C)/844/2021	SHAMBHU CHAKRABORTY AND 61 ORS. <b>Versus</b> NATIONAL INSTITUTE OF OPEN SCHOOLING AND 7 ORS.	MR. U K NAIR MRS. R DEVI MR. K GOGOI MR. M P SARMA	SC, ELEM. EDU MR. R K D CHOUDHURY(ASST. SGI, R-7) MRS. R BORAH (R-1,2,3,4) MR. D BORAH (R-1,2,3,4) SC, N C T E (R-8) SC, SSA
11	WP(C)/1160/2021	PRADIP GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
12	WP(C)/1529/2021	SURAJIT MAHANTA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, FINANCE
13	WP(C)/1645/2021	RANJAN KUMAR DAS <b>Versus</b> COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM
14	WP(C)/2736/2021	KISHOR KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR D KALITA B B HUSSAIN	SC, SEC. EDU. MR. A R BHUYAN MR F HAQUE SC, K A A C
<b>WITH</b>				
15	WP(C)/1463/2020	PRATAP SING YADAV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R BORA MR. D GOGOI	SC, SEC. EDU. MR. W RAHMAN MS. S RASUL SC, K A A C
16	WP(C)/2751/2021	MOYNUL HOQUE <b>Versus</b> UNION OF INDIA AND 8 ORS.	MR. I A TALUKDAR	ASSTT.S.G.I. SC, HEALTH
<b>WITH</b> I.A.(Civil)/1792/2022 in WP(C)/2751/2021				
17	WP(C)/2852/2021	HEMANTA PEGU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B CHETRI MR. K K PARASAR MR P BHATTACHARJYA	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU.
18	WP(C)/3060/2021	ABDUL QAIYUM ANSARI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM MR. T C CHUTIA ASSTT.S.G.I. SC, SEBA
19	WP(C)/3166/2021 CAVT. NO.03852/021,	BIREN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR G GOSWAMI (r-6) MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY
20	WP(C)/3339/2021	ZAHANARA BEGUM @ JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM MR Z HUSSAIN (R-8) MS B B AHMED (R-8) MR S A BARBHUYAN (R-8) SC, EDU
<b>WITH</b> I.A.(Civil)/1077/2022 in WP(C)/3339/2021				
		MD. AZAHAR UDDIN ANSARY <b>Versus</b> ZAHANARA BEGUM @ JAHANARA BEGUM AND 7 ORS	MS B B AHMED (R-8)	SC, ELEM. EDU



21	WP(C)/3830/2021	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM MR. A HUSSAIN (r-7) MR. A S AHMED (r-7) SC, FINANCE
22	WP(C)/5237/2021	NUR MAHAMMAD MONDAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, ELEM. EDU GA, ASSAM M M RAHMAN (r-6,7)
23	WP(C)/5327/2021	MD. ABUL KASHEM AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	SC, ELEM. EDU GA, ASSAM MR M CHOUDHURY MR M CHOUDHURY MR. M MONDAL MR. M MONDAL
24	WP(C)/5761/2021	KANDARPA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, HIGHER EDU MR. S Y AHMED (R-3) MD M ISLAM (R-3)
	<b>WITH</b>			
25	WP(C)/1512/2021	KALPANA PEGU <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU
26	WP(C)/6302/2021	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR D J HALOI MR. S ALAM	SC, ELEM. EDU GA, ASSAM
27	WP(C)/6605/2021	DR. BOKTIAR KHILZI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
28	WP(C)/6731/2021	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE
29	WP(C)/7080/2021	MINU MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, ELEM. EDU MR. S H RAHMAN (R-6) MR. D A KAIYUM (R-7) MR. M S MONDAL (R-6)
30	WP(C)/7163/2021	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD H R AHMED	GA, ASSAM SC, FINANCE SC, EDU
31	WP(C)/7212/2021	MONDAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P NEOG	SC, ELEM. EDU GA, ASSAM
32	WP(C)/7214/2021	JUNU BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P NEOG	SC, ELEM. EDU GA, ASSAM
		<b>ORDERS</b>		
33	WP(C)/4167/2014	SMTI HIRONYA PEGU <b>Versus</b> THE STATE OF ASSAM and 8 ORS,	MR.R GOGOI MR.N BORAH	MR. B D KONWAR SR. ADV. (r-8) GA, ASSAM MS M ZOMUANPUII (r-8) MS. D BRAHMA (r-8) SC, EDU
34	WP(C)/7352/2015	SK. MD. ESARUHULLAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
35	WP(C)/2468/2020	MOHESWARI PATIRI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	GA, ASSAM SC, FINANCE SC, EDU
36	WP(C)/52/2021 CAVT. NO.00032/021,	ATIK ULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. MR. K K DEY MR. R MAZUMDAR MR. M K HUSSAIN MR V K BAROOAH MS S R MAZARBHUIYA MR K U AHMED FOR CAVEATOR

37	WP(C)/1727/2021	TAIZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	SC, SEC. EDU.
38	WP(C)/2083/2021	SHAH ALOM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
39	WP(C)/2625/2021	ATIK ULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR A R BHUYAN	SC, SEC. EDU. MR. T C CHUTIA (R5, R6) MR D K ROY (R5, R6) MS. I KAKATI (R5, R6)
40	WP(C)/2878/2021	PRESIDENT SMDC, BEZERA ANCHALIK SENIOR SECONDARY SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. C GOSWAMI	SC, SEC. EDU.
41	WP(C)/3242/2021	AJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J C GOGOI MR. K KALITA MR. D HANDIQUÉ MR B ISLAM	SC. EDU.
42	WP(C)/3902/2021	ANJUARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
43	I.A.(Civil)/1294/2022 in WP(C)/2282/2021	GUNAIPANI M E MADRASSA AND ANR. <b>Versus</b> CHAND MIYA AND 2 ORS.	MR. M U MAHMUD	
	<b>WITH</b> WP(C)/2282/2021	GUNAIPANI M E MADRASSA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, ELEM. EDU
44	I.A.(Civil)/2946/2022 in WP(C)/1167/2022	ASHOK DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, HIGHER EDU SC, HIGHER EDU
	<b>WITH</b> WP(C)/1167/2022	ASHOK DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, HIGHER EDU
45	WP(C)/5408/2022	PROBIN CHANDRA BURAGOHAIN <b>Versus</b> THE GOVT OF ASSAM AND 12 ORS	MS G BORA MS. B TALUKDAR MS M GOGOI MR. D K JAIN	SC, SEC. EDU. GA, ASSAM SC, SSA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.66-127), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

#### JUDGMENT

1	WP(C)/120/2021 AT 10:30 AM	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
---	-------------------------------	---	--	--------------------

**WITH**

I.A.(Civil)/880/2021  
in WP(C)/120/2021

GUWAHATI MUNICIPAL CORPORATION  
MARKET CENTRAL COMMITTEE AND  
ANR.

**Versus**

THE STATE OF ASSAM AND 3 ORS.

MR. M J BARUAH  
MS B MAJUMDER

SC, GMC  
SC, GDD

**WITH**

I.A.(Civil)/763/2022  
in WP(C)/120/2021

GUWAHATI MUNICIPAL CORPORATION  
MARKET CENTRAL COMMITTEE AND ANR

**Versus**

THE STATE OF ASSAM AND 3 ORS

MR. M J BARUAH  
MS B MAJUMDER  
MS M NEOG

SC, GMC  
SC, GDD

**WITH**

2 WP(C)/702/2022

FANCY BAZAR MUNICIPAL MARKET  
DEALERS ASSOCIATION AND ANR

**Versus**

THE STATE OF ASSAM AND 3 ORS

MR. M K CHOUDHURY  
MR. M J BARUAH  
MS B MAJUMDER  
MS M NEOG

SC, GDD  
SC, GMC

**WITH**

3 WP(C)/1802/2022

FANCY BAZAAR MUNICIPAL MARKET  
DEALERS ASSOCIATION AND ANR.

**Versus**

THE STATE OF ASSAM AND 3 ORS.

MR. M K CHOUDHURY  
MR. M J BARUAH  
MS B MAJUMDER  
MS M NEOG

SC, GDD  
SC, GMC

**WITH**

4 WP(C)/2145/2022

GUWAHATI MUNICIPAL CORPORATION  
AND ANR

**Versus**

THE STATE OF ASSAM AND 4 ORS

MR. M J BARUAH  
MS B MAJUMDER  
MS M NEOG

SC, GMC

#### WITHDRAWAL

5 WP(C)/4115/2022  
B/O

SITA DEVI AGARWALLA AND 2 ORS

**Versus**

THE STATE OF ASSAM AND 4 ORS

MR. K N CHOUDHURY  
MR. J PATOWARY  
MS N MAHANTA  
N GAUTAM

GA, ASSAM  
SC, REVENUE

#### MOTION (BA)

6	Bail Appln./193/2023	AMINUL ISLAM <b>Versus</b> THE NARCOTIC CONTROL OF BUREAU	MR. A AHMED MR. S H ZAMAN U U KHAN	SC, NCB
<b>MOTION</b>				
7	WP(C)/7041/2022 FIXED	ABDUR RASHID <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, REVENUE
8	WP(C)/8085/2022 WITH WP(C)/227/2022 (D/O), FIXED	SHIW NATH SINGH <b>Versus</b> STATE OF ASSAM AND 7 ORS	MR. M MORE MR. P K SHARMA	GA, ASSAM MR. S CHAMARIA (r-6) MR A N SARMAH (r-6) MR. D DAS (r-6)
<b>WITH</b>				
9	Review.Pet./11/2023	SHIW NATH SINGH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M MORE MR. A BORPUZARI MR. P K SHARMA	GA, ASSAM
10	WP(C)/8210/2022 FIXED	HEMADHAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, REVENUE
11	WP(C)/19/2023 FIXED	SENKE KENA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	GA, AP DY.S.G.I.
12	WP(C)/92/2023 FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	DY.S.G.I. SC, IIT
13	WP(C)/134/2023 FIXED	MD. FAKHRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
14	WP(C)/253/2023	KURPAN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED MRS H AHMED P. GHOSH	SC, P AND R.D.
15	WP(C)/293/2023 FIXED	MD. SHAHALOM HOQUE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D C C PHUKAN MS. J GOGOI MS R BORAH	GA, ASSAM
16	WP(C)/297/2023	RUMA PARBIN SULTANA KHANAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. A M AHMED P. GHOSH	SC, P AND R.D.
17	WP(C)/298/2023	ABDUR ROB AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B SINHA	GA, ASSAM SC, REVENUE SC, AFDC
18	WP(C)/303/2023	RAJIB DEWRI <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
19	WP(C)/305/2023 B/O	BACCHU DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, IWT
20	WP(C)/306/2023	SHAHIDA BEGUM <b>Versus</b> THE INSURANCE OMBUDSMAN AND ANR	MR. J ABBAS MR S T ADNAN	
21	WP(C)/308/2023	SUBHASH CHANDRA DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR M CHANDA MR S CHOUDHURY MS R MEDHI	GA, ASSAM
22	WP(C)/321/2023	M/S. M. M. FUEL CENTRE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. A K GUPTA MR. P BORDOLOI	DY.S.G.I. SC, I O C
23	WP(C)/327/2023	PINKU MONI DEKA <b>Versus</b> UNION OF INDIA AND 6 ORS	MR R K MOUR MR. R DUBEY MR. D SARMA MR P DAS	GA, ASSAM SC, GAIL DY.S.G.I. SC, INDUSTRIES AND COMMERCE

24	WP(C)/345/2023	MD SAUKAT ALI <b>Versus</b> THE STATE OF NAGALAND AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN	GA, NAGALAND
25	WP(C)/349/2023	DHRUBAJIT BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D J DAS MR. A R TAHBILDAR	GA, ASSAM SC, FINANCE
<b>ORDER NO STEPS</b>				
26	WP(C)/6888/2022 FIXED	RAJ SINGHA AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. H. BURAGOHAIN MR H BORAH MS A DEVI MS. M BURAGOHAIN	GA, ASSAM MR. J K GOSWAMI, SC, AIDC (R-5) MR A KALITA, SC, INDUSTRIES AND COMMERCE DEPTT. MR. K GOGOI ASSTT.S.G.I.
<b>ADMISSION</b>				
27	WP(C)/2646/2018 FIXED	SHAH SULTAN GIASUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D P CHALIHA MR. U P CHALIHA MR. A ISLAM	GA, ASSAM SC, PWD SC, HEALTH SC, FINANCE DEPTT.
28	WP(C)/5730/2018 CAVT. NO.0842/2018	M/S. BIKALPA ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR A K DAS MR. R M DEKA MS J BHUYAN MR. M J GOGOI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MR. Y DOLOI FOR CAVEATOR
29	WP(C)/6944/2018 FIXED	PRAGJYOTISHNAGAR DEVELOPMENT COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MS. A KAPINJAL MR. S HAZARIKA	MR. B D KONWAR SR. ADV. (R5) MR. R KALITA (R5) MR. R SALOI (R5) MS. M K BROWN (R5) SC, GMC SC, EXCISE DEPTT.
30	WP(C)/36/2019 FIXED	GAMBARU MUCHAHARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	GA, ASSAM MR D NATH, SC, PWD.
31	WP(C)/2697/2021	JOI AAI PROGRESSIVE SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R K BORAH MR B BURAGOHAIN	SC, FOREST
32	WP(C)/2948/2021 WITH RECORDS, FIXED	MALA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	N BAISHYA MR G CHOUDHURY MS S KAUSHIK	GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA SC, REVENUE
33	WP(C)/5001/2021 FIXED	SMT. ELIZABETH DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
34	<b>WITH</b> WP(C)/5081/2021	DIPANKAR ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S BORA (SC, DEPARTMENT OF HOUSING AND URBAN AFFAIRS,R- 1,2,5)
35	WP(C)/7096/2021 B/O	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	<b>WITH</b> I.A.(Civil)/1041/2022 <b>in</b> WP(C)/7096/2021	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY

36	WP(C)/2204/2022 FIXED	NAWAL KISHOR SAHANI <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY AND 5 ORS	MR. B D KONWAR SR. ADV. MR. S SAHU MR. M K ALI MS. S SARMA MR H AGARWAL MR J SINGH MS. D BRAHMA	MR. R P KAKOTI SR. ADV. (r-1 to 4) MR. K GOGOI MR A B DEY (r-1 to 4) MR. S SUTRADHAR (r-1 to 4) SC, IIT ASSTT.S.G.I.
37	WP(C)/2593/2022	BAHARUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, P AND R.D. GA, ASSAM MR. K BORUAH MR. MEHBOOB ALAM P DAS
38	WP(C)/2791/2022 FIXED	SARFARAJ HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A ISLAM MR J I MONDAL MR A N IQBAL	GA, ASSAM SC, HEALTH
39	WP(C)/3933/2022 FIXED	BOARD OF DIRECTORS OF PATAMARI SS LTD AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
40	WP(C)/3989/2022 FIXED	TARINI DEKA AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. S S ROY (r-1) ASSTT.S.G.I. SC, PCB SC, REVENUE
<b>WITH</b>				
41	WP(C)/3528/2022	PANKAJ LOCHAN BAISHYA AND 197 ORS <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R13-17) MR. S SARMA(R13-17) MR D DAS MS E NATH (R13-17) ASSTT.S.G.I. SC, REVENUE SC, PCB
42	WP(C)/4797/2022 FIXED	MAYLINDA KROPI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR. S K MEDHI SC, NHIDC ASSTT.S.G.I. SC, K A A C
<b>WITH</b>				
43	WP(C)/4808/2022	LILY HANSEPI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MS B BORA (R.No. 9) SC, NHIDC ASSTT.S.G.I. SC, K A A C
44	WP(C)/5305/2022 FIXED	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
45	WP(C)/6416/2022 FIXED	RANJIT KALITA <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, EXCISE DEPTT.
46	WP(C)/7025/2022 FIXED	SEEMA CHAKRABARTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM MR. D P BORAH FOR RESPONDENTS MR. K GOGOI MR D SAIKIA, AG, ASSAM DY.S.G.I. SC, HEALTH
47	WP(C)/7277/2022 FIXED	HARERAM HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, K A A C SC, REVENUE
48	WP(C)/7699/2022 FIXED	M/S PUBERUN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. R DEKA MR. S S GOSWAMI	SC, AGRI. DEPARTMENT
49	WP(C)/7777/2022 FIXED	JAY CHARAN DEKA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG (A AND E) MR. K GOGOI MR. C K S BARUAH DY.S.G.I. SC, WATER RESOURCE

50	WP(C)/7785/2022 FIXED	SHAMEEM AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM
51	WP(C)/7794/2022 FIXED	PANJUPRATIM PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
52	WP(C)/7799/2022 FIXED	NABA KUMAR DEKA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG MR. K GOGOI MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
53	WP(C)/7904/2022 FIXED	MD. MANNAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR Z HUSSAIN MS B B AHMED MR R ISLAM	GA, ASSAM SC, AGRI. DEPARTMENT
54	WP(C)/8164/2022 FIXED	MD. RANA ALI <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
<b>ORDERS</b>				
55	WP(C)/2457/2022 B/O	SURJYA STEEL ENGINEERING WORKS (SHIP BUILDERS AND FABRICATORS) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR N J KUMAR MR D DEKA MR. R KAMAN	GA, ASSAM
56	I.A.(Civil)/2718/2022 FIXED in WP(C)/1876/2022 <b>WITH</b> WP(C)/1876/2022	M/S PP BAFNA VENTURES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P R MAHANTA	MR R CHAKRAVORTY SC, SSA
		M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS MR. S RABHA	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
57	<b>WITH</b> WP(C)/1877/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS	SC, ELEM. EDU MR. R BORPUJARI (R6) MS RUKMINI BARUA (R6) MS PADMINI BARUA (R6) SC, SSA
	<b>WITH</b> I.A.(Civil)/2714/2022 in WP(C)/1877/2022	M/S PRAGATI PAPER CONVERTERS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
58	<b>WITH</b> WP(C)/1878/2022	M/S J C STATIONERY (P) LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY (r-5,6) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
	<b>WITH</b> I.A.(Civil)/2719/2022 in WP(C)/1878/2022	M/S PRAGATI PAPER CONVERTERS, <b>Versus</b> THE STATE OF ASSAM AND 5 ORS,	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
59	WP(C)/4062/2022 B/O	M/S MACROSM BUILDERS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARJEE MR. J SARMAH	SC, REVENUE SC, PWD
60	WP(C)/7450/2022 FIXED	GOPAL PRADHANI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J MOLLAH MR J DAS	SC, P AND R.D. GA, ASSAM SC, IWT
61	<b>WITH</b> WP(C)/6959/2022	AFZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, P AND R.D. GA, ASSAM MS. M D BORA, SC, IWT



=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

-----

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./247/2023	HARICHARAN DEVDAS @ MANASH <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. P GOGOI	PP, ASSAM
2	Bail Appln./250/2023	RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	PP, ASSAM
3	Bail Appln./252/2023	MD AHIDE UDDIN AHMED@AHIDEUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
<b>MOTION</b>				
4	AB/159/2023	ABDUR RAHMAN@RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
5	AB/163/2023	JOHOR ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
6	WP(C)/329/2023	ACHURJYA MUKTIYAR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR J DAS MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, J M B
7	WP(C)/338/2023 CAVT. NO.00492/023, WITH CAVT. NO. 49/2023	HIFJUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D. GA, ASSAM MR. I H LASKAR (FOR CAVEATOR) MR. P K DEKA (FOR CAVEATOR) MR. R. KARIM (FOR CAVEATOR)
<b>ADMISSION</b>				

8	WP(C)/6228/2018	M/S. ARADHANA AGENCY <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS.	MD ASLAM MR D SENAPATI MR. M SAHEWALLA	MR. D BARUAH (R4) SC, APDCL MS. B DAS (R4) MR. P P BORTHAKUR (R3) MS. N UPADHYAY (R4) MS. P BORTHAKUR (R3) MAYUR DAS (R3)
9	WP(C)/6677/2019	MAHESHWAR ORANG <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K SARMA MR. D DAS MR. B J TALUKDAR	SC, PNRD GA, ASSAM
10	WP(C)/579/2020	ABDUL SALAM AND 235 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MD A ISLAM	GA, ASSAM SC. REVENUE
11	WP(C)/1836/2020	RAMJAN KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
12	WP(C)/1554/2020	ABBAS ALI KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
13	WP(C)/1564/2020	RUBEENA YASMIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
14	WP(C)/1635/2020	GOKUL CH. SAHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE
15	WP(C)/2735/2021	NUR NEHAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
16	WP(C)/3203/2021	NIPPJYOTI BARUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D C C PHUKAN MR. M CHIRING	SC, PNRD GA, ASSAM SC, BTC
17	WP(C)/4041/2021	GANGA SOBOR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA	SC, PNRD GA, ASSAM MR. N PATHAK MR. M P SARMA MS. A TALUKDAR
18	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
	<b>WITH</b>			
19	WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
20	WP(C)/5071/2021	GAJENDRA CHANDRA KALITA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
21	WP(C)/5537/2021	TASLIMA BIBI @ BEGUM <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM SC, APDCL MR. A GOGOI (r-8) MS RUKMINI BARUA (r-8) MS PADMINI BARUA (r-8)
22	WP(C)/5718/2021 FIXED	ABDUL MANNAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
23	WP(C)/742/2022	KESHAB CHANDRA PAUL <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM MR B B NARZARY (r-5) MR. P MAHANTA (r-5) MS. P SAHARIA (r-5) SC, GHC

24	WP(C)/3025/2022 FIXED	AYAT BANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. MR. A K HUSSAIN, (R.Nos 6 to 15) MR A HAQUE, (R.Nos 6 to 15) MR. B HUSSAIN, (R.Nos 6 to 15)
25	WP(C)/6020/2022 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE GOVT. OF ASSAM AND 6 ORS.	MR. N AHMED MR R A AHMED	MR. N C DAS (r-7) SC, P AND R.D. GA, ASSAM
26	WP(C)/6025/2022	ABUL HUSSAIN <b>Versus</b> THE GOVT. OF ASSAM AND 6 ORS.	MR. N AHMED MR R A AHMED	MR. N C DAS (r-7) SC, P AND R.D. GA, ASSAM
27	WP(C)/6158/2022 B/O	MOSTAB ALI SHEIKH @ MOSTAB ALI @ MOSTAM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MD. A. RASHID MR. M HUSSAIN	SC, P AND R.D. GA, ASSAM MS N BORDOLOI, SC, REVENUE DEPTT.
28	WP(C)/6971/2022 CAVT. NO.12652/022, WITH CAVT. NO. 1265/2022	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. U DUTTA (r-6) MR. A B T HAQUE B DUTTA (r-6) FOR CAVEATOR
29	WP(C)/7468/2022 FIXED	KHARUPETIA AGRICULTURIST MARKETING CO. OP. SOCIETY LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE
30	WP(C)/7981/2022 CAVT. NO.13732/022, WITH CAVT. NO. 1373/2022, FIXED	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR D KALITA	GA, ASSAM MR. S KATAKI (FOR CAVEATOR) MS. R DUTTA (FOR CAVEATOR) SC, IWT
31	WP(C)/8142/2022 FIXED	DR. SYED MUSTAK HUSSAIN <b>Versus</b> THE GOVERNMENT OF ASSAM AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, FOREST SC, PCB SC, PWD
32	WP(C)/8296/2022 FIXED	AKANKSHA ALLIANZ <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K P PATHAK MR. A BORO Mr. A Baruah	SC, AGRI. DEPARTMENT
<b><u>BAIL HEARING (BA)</u></b>				
33	Bail Appln./234/2022 WITH LCR, FIXED	MINOM PHONGLOSA @ GAZAW DIMASHA <b>Versus</b> THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
<b><u>ORDERS</u></b>				
34	WP(C)/5393/2015	G.L. AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B SHARMA MR.D CHAKRABARTY MR.R K SARMA	GA, ASSAM MR. J HANDIQUE, SC, REVENUE & DISASTER MANAGEMENT
35	WP(C)/3535/2021	ABUDUL JABBAR BORBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS S R MAZARBHUIYA MR K U AHMED	SC, PNRD GA, ASSAM
36	WP(C)/5350/2021	AMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	SC, PNRD GA, ASSAM MR. A MANNAF (R-8 TO 15) MD S HOQUE (R-8 TO 15)
37	WP(C)/5509/2021	LALCHAND AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, PNRD GA, ASSAM

38	<b>WITH</b> WP(C)/5329/2021	LALCHAND AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, PNRD GA, ASSAM
39	WP(C)/5654/2021	PADMA RAM RABHA <b>Versus</b> THE PRINCIPAL SECRETARY, AND 3 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
40	<b>WITH</b> WP(C)/5549/2021	NAJIMUDDIN AHMED <b>Versus</b> THE PRINCIPAL SECRETARY, BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
41	<b>WITH</b> WP(C)/5709/2021	TAZIMUDDIN AHMED @ ALIMUDDIN AHMED <b>Versus</b> THE PRINCIPAL SECRETARY BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
42	<b>WITH</b> WP(C)/5825/2021	SUNIL BORO <b>Versus</b> THE PRINCIPAL SECRETARY, BTC AND 3 ORS.	MR. D SARMAH S. J. SAHARIAH	SC, BTC
43	WP(C)/2525/2022 B/O	SURJYA STEEL ENGINEERING WORKS (SHIP BUILDERS AND FABRICATORS) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR N J KUMAR MR D DEKA MR. R KAMAN	GA, ASSAM SC, AUWS AND SB
44	I.A.(Civil)/2680/2022 FIXED, WITH LCR in LA.App./7/2022 <b>WITH</b> LA.App./7/2022	MD. SYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	GA, ASSAM MR. K GOGOI
		SYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K GOGOI
	<b>WITH</b> I.A.(Civil)/1842/2022 in LA.App./7/2022	SYEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	SC, NF RLY
45	WP(C)/3941/2022 B/O	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	GA, ASSAM MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE
46	WP(C)/5324/2022 CAVT. NO.07922/022,	SHAHANAJ BEGUM SHAH <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	MR. M A I HUSSAIN FOR CAVEATOR SC, P AND R.D. GA, ASSAM
47	WP(C)/205/2023 FIXED	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM SC, AFDC
48	WP(C)/214/2023 FIXED	SAHABUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B D GOSWAMI MR. J M GOGOI	SC, FOREST
49	WP(C)/234/2023 FIXED	BORGUL ANCHALIK BAGAN BAZAR, BORGUL <b>Versus</b> THE GOVT. OF ASSAM AND 19 ORS.	MR. D P CHALIHA MR A ALI	SC, P AND R.D. GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

-----

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2431/2021	M/S KAMAKHYA POWER SOLUTIONS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI D SAIKIA MS S SHARMA	SC, GST
2	WP(C)/347/2023	M/S SANJIV SUN MOTOR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R S MISHRA MR. A BORUA	SC, FINANCE AND TAXATION
3	WP(C)/352/2023	NURJAHAN BEGUM <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, GST
<b>ADMISSION</b>				
4	WP(C)/4149/2020	RENU BAMALWA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P S CHAKRABORTY MS S SHARMA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R6) MR H GUPTA SC, INCOME TAX
<b>WITH</b>				
5	WP(C)/4234/2020	MADANLAL BAMALWA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. P S CHAKRABORTY MS S SHARMA	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R6) MR H GUPTA SC, INCOME TAX
6	WP(C)/59/2021	FOKHORUDDIN ALI AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST
7	WP(C)/1662/2021	M/S HALCO ALUMINIUM EXTRUSIONS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM SC, INDUSTRIES AND COMMERCE
8	WP(C)/1742/2021	M/S SANJAY ISPAT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	GA, ASSAM MR. N N DUTTA SC, TAXES

9	<b>WITH</b> WP(C)/1586/2021	M/S VRIDHI IRON AND STEELS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM
10	WP(C)/3481/2021	MALABIKA DHAR <b>Versus</b> THE SATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM SC, FINANCE SC, GHC
11	WP(C)/3804/2022 FIXED	OMEGA PRINTERS AND PUBLISHERS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
12	WP(C)/7014/2022 FIXED	ABHISHEK MITTAL <b>Versus</b> UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL DY.S.G.I. SC, INCOME TAX
13	<b>WITH</b> WP(C)/4975/2022	ABHINAV MITTAL <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS P AGARWAL MR. B J DAS	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R3) MR H GUPTA SC, TAXES
<b>ORDERS</b>				
14	I.A.(Civil)/1739/2021 <b>in</b> MACApp./172/2020	SMT GITALI LAHKAR AND 3 ORS <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD	MR D MONDAL	MR SISHIR DUTTA
	<b>WITH</b> MACApp./172/2020	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT GITALI LAHKAR AND 4 ORS	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	
	<b>WITH</b> I.A.(Civil)/1152/2020 <b>in</b> MACApp./172/2020	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT GITALI LAHKAR AND 4 ORS	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	
	<b>WITH</b> CO/29/2021 <b>in</b> MACApp./172/2020	GITALI LAHKAR AND 4 ORS <b>Versus</b> THE ORIENTAL INSURANCE CO LTD	MR D MONDAL	MR. S DUTTA
15	WP(C)/156/2022	M/S BHUPINDRA MACHINES PVT LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	SC, GST MR H GUPTA (R-1) ASSTT.S.G.I.
<b>HEARING</b>				
16	WP(C)/5642/2015	M/S EASTERN INFRATECH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
17	<b>WITH</b> WP(C)/5644/2015	M/S EASTERN INFRATECH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
18	<b>WITH</b> WP(C)/5646/2015	M/S JAGDAMBAY ENTERPRISESINDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
19	<b>WITH</b> WP(C)/5647/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA



20	<b>WITH</b> WP(C)/5651/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
21	<b>WITH</b> WP(C)/5661/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTAR1-4
22	<b>WITH</b> WP(C)/5670/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATIONR1-5 MS.K DUTTA
23	<b>WITH</b> WP(C)/5671/2015	M/S BRAHMAPUTRA UDYOG PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-4) MS.K DUTTA
24	<b>WITH</b> WP(C)/5672/2015	M/S JAGDAMBAY ENTERPRISES INDIA PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION(R1-5) MS.K DUTTA
25	<b>WITH</b> WP(C)/5673/2015	M/S SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE & TAXATION MS.K DUTTA
26	<b>WITH</b> WP(C)/5718/2015	M/S SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI	SC, FINANCE and TAXATION

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

-----

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 MACApp./331/2018	THE UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT ARUNA BORO4 ORS	MR. A DUTTA MRS. P M DUTTA	MR. B CHAKRAVARTY (R1) MR. K K BHATTA (R5) MR. U DAS (R3, R4) MR. N BORO (R1) MS JONA TALUKDAR (R5) MR A RAHMAN (R3, R4) MS THUYEKHRULU (R3, R4)
<b>WITH</b> I.A.(Civil)/1489/2018 <b>in</b> MACApp./331/2018	THE UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT ARUNA BORO4 ORS	MR. A DUTTA MRS. P M DUTTA	
2 MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SOVARANI DEY AND 8 ORS	MR. K K DEY MR. A AHMED MR V K BAROOAH	MR. K K BHATRA (R8) MR. R K BHATRA (R8) MR J C BORAH (R4) MR. L GOGOI MR. R BARUAH MR. A SAIKIA (R8) MS. S BURAGOHAIN (R8)
<b>WITH</b> I.A.(Civil)/3058/2018 <b>in</b> MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SOVARANI DEY AND 8 ORS	MR. A AHMED	MR J C BORAH (R4)
3 MACApp./635/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BANAMALA DAS @ BANALATA DAS AND 3 ORS. F	MR T KALITA MR. A KAKATI	MR. J KALITA (R1, R2) MR D KALITA (R1, R2) MS. S. KAR (R1, R2) MR. R K SARMA (R1, R2)
<b>WITH</b> I.A.(Civil)/2712/2022 <b>in</b> MACApp./635/2022	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> BANAMALA DAS @ BANALATA DAS AND 3 ORS. F	MR T KALITA MR. A KAKATI	
4 MACApp./723/2022 FIXED	SRI BHABANI PRASAD DAS and ANR <b>Versus</b> SMT DALIMAN NESSA	MR.S BANIK MS.B SARMA MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. M HUSSAIN MR M AHMED

5	MACApp./774/2022	SHRI SATISH KALITA <b>Versus</b> SMT MANIMA CHOUDHURY AND ANR	MR. H ROHMAN	
6	MACApp./810/2022	SRI NRIPEN BARMAN <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD AND ANR	MR S C PANDIT	MR. K K BHATRA
7	MACApp./849/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DAYBAKI KALITA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
	<b>WITH</b> I.A.(Civil)/3763/2022 <b>in</b> MACApp./849/2022	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DAYBAKI KALITA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
8	MACApp./15/2023	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI MINU DAS AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA	MR D MONDAL MR. A A MONDAL (R-5) MR S HUSSAIN (R-5) MR A ALAM (R-5)
	<b>WITH</b> I.A.(Civil)/129/2023 <b>in</b> MACApp./15/2023	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SMTI. MINU DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA	MR D MONDAL MR. A A MONDAL (R-5) MR S HUSSAIN (R-5) MR A ALAM (R-5)
<b>ORDERS</b>				
9	MC/1760/2014 IN MAC.APP. ___/2014	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> DIPALI BASUMATARY and 7 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA	
10	MC/1191/2015 IN MFA SL.NO. 239010	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> ARUN DAS and ANR,	MS.R D MOZUMDAR MS.B BORAH	
11	MC/1242/2015 IN MFA SL.NO. 238967	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SAILEN CH. DAS and ANR,	MS.R D MOZUMDAR MS.B BORAH	
12	MACApp./93/2016 WITH LCR	MRS RANJANA BEGUM and ANR <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD	MR. S BISWAS MR.S SINGH	MR.A DUTTA(R-1) MRS.P M DUTTAR-1
13	I.A./1518/2016 <b>in</b> MACApp./261157/2015	SMT. RANI NATH <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. and 2 ORS,	MR.M CHOUDHURY MR.T ALI MR.J HAZARIKA	MR.A J SAIKIA(R-1) MR.U K DUTTA(R-1) MR.B KAKATI R-1 MR.K BORA(R-1)
	<b>WITH</b> MACApp./261157/2015 (Filing Number)	SMTI RANI NATH <b>Versus</b> THE UNITED INDIA INSURANCE CO LTD and 2 ORS		
14	I.A.(Civil)/2415/2017 <b>in</b> MFA/294335/2017	EMPLOYEE'S STATE INSURANCE CORPORATION and 2 ORS, <b>Versus</b> M/S GLORISHINE MULTI TRADE P LTD. and 3 ORS,	MR.K K NANDI MS.P KALITA	MR.R THAKURIAR-1 MR.L P SHARMA(R-1)
	<b>WITH</b> MFA/294335/2017 (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and 2 ORS <b>Versus</b> M/S GLORISHINE MULTI TRADE P LIMITED and 3 ORS	MR.K K NANDI MS.P KALITA	
15	MFA/61/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI FRANSASICH KHALAKH @ ORANG and ANR	MRS. S ROY MS I DAS	

16	MACApp./95/2018 WITH LCR  <b>WITH</b> I.A.(Civil)/518/2018 <b>in</b> MACApp./95/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI TARANI RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C PANDIT (R1)
		THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI TARANI RAJBONGSHI AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	MACApp./96/2018  <b>WITH</b> I.A.(Civil)/526/2018 <b>in</b> MACApp./96/2018	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHAKRAVARTY (R-2) MR S C PANDIT (r-1) MS. A LALA (R-2)
		THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
18	MACApp./258/2018 WITH LCR	SMTI ARUNIMA CHANGMAI GOGOI <b>Versus</b> THE DIVISIONAL MANAGER,	MR A PEGU MR. K K PARASAR MR. B CHETRI	MR. A DUTTA MRS. P M DUTTA
19	MACApp./262/2018 WITH LCR	HIRAKJYOTI BORA <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. R C DAS MR S C DAS MR P BURAGOHAIN	MR S S SHARMA MS. L SHARMA MR. S SAHU MR. M K ALI MR. B J MUKHERJEE
20	MACApp./870/2018 WITH LCR	SRI BAHITY BORAH <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR B SHARMA MR S SHARMA	
21	MFA/169/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI NIZARA ROY and 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. M DEKA MR. S HAQUE MRS. R T DAS MR. N BORUAH MR K DAS MR S DAS FOR CAVEATOR
22	MFA/171/2019	SMTI. SONAI PROJA <b>Versus</b> UNION OF INDIA	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH G UDDIN	MR. K GOGOI SC, NF RLY
23	MFA/236/2019 WITH LCR	M/S P. P. ENTERPRISES <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	
24	MFA/271/2019  <b>WITH</b> I.A.(Civil)/4130/2019 <b>in</b> MFA/271/2019	THE UNION OF INDIA <b>Versus</b> SMT. RINKU RANI DAS AND 3 ORS.	MR G GOSWAMI	
25	I.A.(Civil)/589/2019 <b>in</b> MACApp./11783/2018  <b>WITH</b> MACApp./11783/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI LILIMAI MADUR AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR (r-1) MS. R DAS (r-1)
		THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI LILIMAI MADUR AND ANR		
26	I.A.(Civil)/2065/2019 <b>in</b> MFA/6133/2019	M/S NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMTI. LALITA ROBIDAS AND 5 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. M TALUKDAR (R-1,2,3,4,5) MR Z HUSSAIN (R-6) MS. M BORUAH (R-1,2,3,4,5)

	<b>WITH</b> MFA/6133/2019 (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SMTI. LALITA ROBIDAS AND 5 ORS		
27	I.A.(Civil)/2906/2019 <b>in</b> MACApp./9910/2019	SUDESH SHARMA <b>Versus</b> struck off	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A DUTTA MRS. P M DUTTA
	<b>WITH</b> MACApp./9910/2019 (Filing Number)	SUDESH SHARMA <b>Versus</b> SRI DHURBA DAS AND 2 ORS		
28	I.A.(Civil)/4030/2019 <b>in</b> MACApp./11687/2019	MUSSTT. MANISHA BEGUM AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	MR. S DUTTA MS. M CHOUDHURY MS C BORAH
	<b>WITH</b> MACApp./11687/2019 (Filing Number)	MUSSTT. MANISHA BEGUM AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR		
29	I.A.(Civil)/4321/2019 WITH LCR <b>in</b> MACApp./15138/2019	SRI PROBhat BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
	<b>WITH</b> MACApp./15138/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SRI ADITYA HAZARIKA AND 4 ORS		
30	MACApp./51/2020	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SRI HEMANGA KUMAR SARMA and ANR	MS K GOSWAMI(R1) MR. S K GOSWAMI MR. S K GOSWAMI MR. A ACHARYA MR. A ACHARYA MR. N BARMAN	MS K GOSWAMI MR. D K SHARMA
31	MACApp./52/2020	SHRI BATSHU SAHA @ BASHU SAHA <b>Versus</b> SHRI AKHIL KALITA and ORS.	MR.U C RABHA MR. S M SARMA MR.M M DEKA	MR H TALUKDAR MR.A DUTTA(R-3) MS. D DAS MRS.P M DUTTA(R-3)
32	MACApp./56/2020	SRI SANKAR NANDI ROY and 2 ORS, <b>Versus</b> SRI RUPAK DUTTA and ANR,	MR. S K JAIN MR. B K JAIN	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA
33	I.A.(Civil)/458/2020 <b>in</b> MACApp./18403/2019	SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS	MR S KHOUND MS B LASKAR MR. H K NATH	MR. A J SAIKIA MR G S BORO
	<b>WITH</b> MACApp./18403/2019 (Filing Number)	SRI SUKUMAL BASUMATARY <b>Versus</b> MUSSTT. SAFIA KHATUN AND 8 ORS		
34	MFA/80/2021 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> MADHABI PAUL AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA MR N P BARUAH (R4) MR A AGARWALA MR. D MEDHI (R4) MS. R LAILA MD. K ALI
35	MFA/187/2021 WITH LCR	DR. MAHBUB ALAM KHAN <b>Versus</b> NAZIR AHMED BARBHUIYA AND 6 ORS.	MS. R CHOUDHURY MS S S ZIA	MR. S K GHOSH MS F AHMED
36	MFA/32/2022 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI BIDHAN BASUMATARY and ANR	MRS. P M DUTTA	MR M DEKA MR S HOQUE FOR CAVEATOR
37	MFA/67/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DIPAK KALITA AND ANR.	MR. S K GOSWAMI MS P SARMA	
38	MFA/94/2022 WITH LCR	UNION OF INDIA AND ANR . <b>Versus</b> M/S MEGHA TECHNICAL @ ENGINEERS PVT . LTD .	MR. B CHAKRAVARTY	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA

39	MFA/96/2022 WITH LCR  <b>WITH</b> I.A.(Civil)/3108/2022 <b>in</b> MFA/96/2022	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
40	MFA/98/2022 WITH LCR	UNION OF INDIA <b>Versus</b> M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI	MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
41	MFA/100/2022 WITH LCR	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHALAYA CEMENTS LTD.	MR. B CHAKRAVARTY	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
42	I.A.(Civil)/132/2022 WITH LCR <b>in</b> MACApp./476/2017  <b>WITH</b> MACApp./476/2017	SRI TAPAN KARMAKAR <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD AND ANR  M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI TAPAN KARMAKAR and ANR	MR R PATAR MR. D KAKOTI  MS. M CHOUDHURY MR.A AHMED MS C BORAH	MS. M CHOUDHURY MR.T J MAHANTA(Sr.Adv.)(R-2) MS.P BHATTACHARYA(R-2) MR.A BHATTACHARYYA R- 2 MR.A BARUA(R-2) MR R PATAR (R-1) MR. D KAKOTI (R-1) MS.S KAUSHIK(R-1)
43	MACApp./250/2022 WITH LCR	SUMI SAIKIA DUTTA AND 3 ORS. <b>Versus</b> DINESH KR. SOOD AND 2 ORS.	MR. P HAZARIKA MR. H S BORAH	MR. R K BHATRA (r-3) MS P HAJURI (r-3) MS R GANGAWAT (r-3)
44	I.A.(Civil)/799/2022 IN MAC.APP. 105/2017(D/O) <b>in</b> MACApp./105/2017	KOHIMA BIBI and 3 ORS <b>Versus</b> THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTD and ANR	MR.A R AGARWALA	MR. S DUTTA
45	I.A.(Civil)/1288/2022 REV.PET. 146/2017(D/O), CRP 151/2016(D/O) <b>in</b> Review.Pet./146/2017	UNION OF INDIA <b>Versus</b> M/S NOORBARI TEA COMPANY P LTD B	MRS. A GAYAN	MR. A DHAR MD F FARIDI
46	I.A.(Civil)/2359/2022 WITH LCR <b>in</b> MFA/143/2021  <b>WITH</b> MFA/143/2021  <b>WITH</b> I.A.(Civil)/2358/2022 <b>in</b> MFA/143/2021	ON THE DEATH OF GONESH MOCHAHARY HIS LEGAL HEIRS RANJITA DAIMARY @ RANJITA MUCHAHARY. <b>Versus</b> THE UNION OF INDIA  GONESH MOCHAHARY <b>Versus</b> THE UNION OF INDIA A  ON THE DEATH OF GONESH MOCHAHARY HIS LEGAL HEIRS RANJITA DAIMARY @ RANJITA MUCHAHARY AND ANR. <b>Versus</b> THE UNION OF INDIA	G UDDIN MR. A UDDIN MS. P ADHIKARI  G UDDIN MR. A UDDIN  G UDDIN MR. A UDDIN MS. P ADHIKARI	MR. B K DAS  MR. B K DAS  MR. B K DAS
47	I.A.(Civil)/2894/2022 <b>in</b> MACApp./11224/2022  <b>WITH</b> MACApp./11224/2022 (Filing Number)	JAMINUL ISLAM <b>Versus</b> MUSLIMA KHATUN AND 2 ORS.  JAMINUL ISLAM <b>Versus</b> MUSLIMA KHATUN AND 2 ORS. F	MR. S C BISWAS MR H ROHMAN MD E AHMED MS. J GHOSH  MR. S C BISWAS	

48	I.A.(Civil)/41/2023 in MACApp./2208/2020	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR K KASHYAB
	<b>WITH</b> MACApp./2208/2020 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS		
	<b>WITH</b> I.A.(Civil)/539/2020	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHAKRA BAHADUR DORJEE @ MANUJ AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. B CHETRI MR K KASHYAB
49	I.A.(Civil)/81/2023 in Cont.Cas(C)/474/2022	THE NATIONAL COUNCIL OF YMCAS OF INDIA (NCYI) <b>Versus</b> BIROL BASUMATARY AND ANR.	MR. B D DEKA MR. B D DEKA MR A BHATRA	MR. R SARMA MR. B BORAH
	<b>WITH</b> Cont.Cas(C)/474/2022	THE NATIONAL COUNCIL OF YMCAS OF INDIA (NCYI) <b>Versus</b> BIROL BASUMATARY AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. S. DEY (r-2) MR P DEKA (r-2) MR. R SARMA (r-1) MR. B BORAH (r-2) MR. N GOSWAMI (r-1) MR D HAZARIKA (r-1) MR A HUSSAIN (r-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

#### [CRIMINAL MATTERS

**THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./246/2023	NAJIR HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
2	Bail Appln./263/2023	PRADEEP KUMAR KHILLAR @ KHILAR <b>Versus</b> THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
<b>MOTION</b>				
3	AB/3603/2022	HAFIJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
4	AB/170/2023 B/O	KHIROT ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
<b>ADMISSION</b>				
5	Crl.Pet./375/2020 WITH LCR 2 FILES, FIXED	BRIJESH KUMAR RAI <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. S K GHOSH MS F AHMED PP, ASSAM
<b>BAIL HEARING (BA)</b>				
6	Bail Appln./3216/2022 WITH LCR AND CASE DIARY, FIXED	ASHADUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>BAIL HEARING</b>				
7	AB/2977/2022	SABIDUR RAHMAN @ SABIDUR <b>Versus</b> THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN	PP, ASSAM
8	AB/3848/2022 FIXED	BHABESH SARMA <b>Versus</b> STATE OF ASSAM	MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	AB/4/2023 FIXED	HIRAK JYOTI SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	

#### **ORDERS**



10	Crl.Pet./416/2019	IBRAHIM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR B ISLAM	PP, ASSAM
11	Crl.Rev.P./160/2022	HARBILASH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR. P P DAS	PP, ASSAM
12	Crl.Pet./212/2022 B/O	RAFIQUE UDDIN SEKH @ RAFIQUE UDDIN <b>Versus</b> SAINA BEGUM SHEIK	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	
13	Crl.Pet./567/2022 WITH LCR 1 FILE	MONI KANTA TAID <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
14	Crl.Pet./600/2022 WITH LCR 1 FILE	SAMARSINGH BARO <b>Versus</b> THE STATE OF NAGALAND AND ANR	MR. A K SHARMA	PP, NAGALAND
15	Crl.Pet./868/2022 WITH LCR 1 FILE, FIXED	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
16	Crl.Pet./925/2022 WITH LCR 1 FILE	RAJIB SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH MR N K KAKATI	PP, ASSAM
17	Crl.Pet./1036/2022 WITH LCR 1 FILE, FIXED	DIPANKAR BARMAN AND ANR <b>Versus</b> HEMENTA KALITA	MR. S BORA MS J RAJKUMARI	
18	Crl.Pet./1201/2022 WITH LCR 3 FILES, FIXED	NUR HUSSAIN @ SAH ALAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN	PP, ASSAM
19	Crl.Pet./1246/2022 FIXED	SANTOSH JAISWAL AND ANR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. M BISWAS MS M DAS	SC, CBI
20	Crl.Pet./1255/2022 FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM
21	Crl.Pet./1273/2022 FIXED	APURBA SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR MINTU SAIKIA	PP, ASSAM
22	Crl.Pet./1323/2022 FIXED	ARUN KUMAR NAG @ MONA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
23	I.A.(Crl.)/30/2023 in Crl.Rev.P./40/2023	PINKU PAUL @ SANKU PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./40/2023 (Filing Number)	PINKU PAUL @ SANKU PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR. JUNM LASKAR	
		<b>HEARING</b>		
24	Crl.Pet./446/2021 WITH LCR 1 FILE, FIXED	PRANAB JYOTI DUTTA <b>Versus</b> THE CHIEF BRANCH MANAGER, SBI	MR D C K HAZARIKA MS J KALITA	MR G JALAN
25	Crl.Pet./136/2022 WITH LCR, FIXED	MD. JIARUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. N SHARMA (R-2) MR. A DAS(R-2) PP, ASSAM MR. B K SINGHA (R-2)
26	Crl.Pet./133/2022  WITH LCR	MD. JIARUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. A DAS (R2) MR. N SHARMA (R2) PP, ASSAM
27	Crl.Pet./773/2022 WITH LCR 1 FILE, B/O	PINTU SARKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS C BURAGOHAIN	MR. P K MUNIR MR. A. GAYAN PP, ASSAM

**STAY MATTERS**

28	Crl.Rev.P./230/2017 WITH LCR 4 FILES	MD. MAJNUR ALI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MRS.B CHAKRABORTY	PP, ASSAM
29	Crl.Pet./405/2018	MADHAB KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	MR. S S S RAHMAN (R2) PP, ASSAM MR. H K SHARMA (R2)
30	Crl.Pet./770/2018 WITH LCR 2 FILES	SARADA BAISHYA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. S DAS (R2) MD R ALI MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR N J DAS MR A K AHMED MR. K KASHYAP PP, ASSAM MS. A KALITA (R2)
31	Crl.Pet./798/2018 WITH LCR 1 FILE	ALTAF HUSSAIN CHOUDHURY @ INNUS ALI CHOUDHURY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B CHAKRAVORTY MR. A NATH MR A RAHMAN	PP, ASSAM
32	Crl.Pet./1208/2018 WITH LCR 1 FILE	NIPEN DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS	PP, ASSAM
33	Crl.Pet./471/2021	BISWAJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
34	Crl.Rev.P./538/2022 WITH LCR 3 FILES	CHANDAN GOALA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J ISLAM	PP, ASSAM
35	Crl.Rev.P./574/2022 WITH LCR 2 FILES	SAYARUN NESSA @ CHAYARUN BIBI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
36	Crl.Pet./580/2022 WITH LCR 2 FILES	RANJIT RABINDRANATH BARTHAKUR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DUTTA MR. B GOGOI MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
37	Crl.Pet./730/2022 WITH LCR 1 FILE	RAJU SIL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	G UDDIN (r-2) MR A K AZAD (r-2) PP, ASSAM
38	Crl.Pet./736/2022	LAKHYADHAR BHARALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. C S RAY PP, ASSAM
39	Crl.Pet./750/2022 WITH LCR 1 FILE	HIMAKSHI PATHAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED J DEVI	MS. M. KHATUN (R-2) PP, ASSAM
40	Crl.Pet./843/2022	RAJESH AGARWAL <b>Versus</b> BORDA POWER CONSULTANTS	MR R K MOUR MS. J BHATTACHARJEE	
41	Crl.Pet./890/2022 WITH LCR 2 FILES	DIL NAWAZ AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

-----

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
1 WP(C)/4425/2020 B/O	DWIPANJIT HANDIQUE AND ANR <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR	SC, A S T C
<b>MOTION</b>			
2 WP(C)/5004/2022	NIREN CH. SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
3 WP(C)/5144/2022	ABDUR NOOR MIAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
4 WP(C)/6444/2022	PRANAB JYOTI BORBORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS R DEKA MR S M BARUAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
5 WP(C)/7669/2022	TIRTHA BAHADUR CHETRY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH	SC, SEC. EDU. SC, SEC. EDU. SC, AG
6 WP(C)/7693/2022 FIXED	PADMA KANTI DAS <b>Versus</b> THE GOVT. OF ASSAM AND 3 ORS.	MS M DAS MRS V LAHON	SC, ELEM. EDU GA, ASSAM
7 WP(C)/7918/2022 FIXED	ABU SALEH SHARIF UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	SC, ELEM. EDU
8 WP(C)/8266/2022 FIXED	RAJEN BARMAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH MS. J GHOSH MR RITURAJ TIWARI	MR. A K DUTTA SC, L G B R I M H DY.S.G.I.
9 WP(C)/8456/2022 FIXED	SMT. THANGCHOLA NUNISA <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR H K SARMA MR. D THAOSEN	SC, NCHAC

10	WP(C)/307/2023	MOZAFFOR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
11	WP(C)/309/2023	PIAR ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, AG SC, PWD
12	WP(C)/312/2023	MAYA RANI DEB@MAYA RANI DEV@MAYARANI DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A. RASHID MR. M HUSSAIN R I MONDAL	SC, AG (A AND E)
13	WP(C)/314/2023	DIPEN DEURI <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR H BARUAH MR P BORAH MR P P PHUKAN	DY.S.G.I.
14	WP(C)/324/2023	RANJU PRAJAPATI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
15	WP(C)/326/2023	JAGNESWAR SINHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE DEPTT.
16	WP(C)/337/2023	NURJAHAN KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE SC, P W D
17	WP(C)/343/2023	MAYADEVI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
18	WP(C)/348/2023 B/O	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SR. GA, ASSAM
<b><u>ADMISSION</u></b>				
19	WP(C)/1805/2018 (AT 2:00 PM), PART-HEARD, FIXED	GUNAJIT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A K BARUAH MR A CHOUDHURY MR. D BORA	GA, ASSAM MS. M A OJAH (R-6) SC, HEALTH
20	WP(C)/130/2016 FIXED	SADIQ RAHMAN and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	<b>WITH</b> I.A.(Civil)/1149/2017 <b>in</b> WP(C)/130/2016	SADIQ RAHMAN and 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4-10) MRS. M BURHAGOHAIN (R4-10)
	<b>WITH</b> I.A.(Civil)/450/2021 <b>in</b> WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. <b>Versus</b> SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
21	WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
22	WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
	<b>WITH</b> WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE

24	WP(C)/18/2017	INDRAJIT DUTTA CHOUDHURY and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR.T ROY MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR. H. SARMA, ADDL. SR. GA, ASSAM MR.SIDHANT DUTTA(R- 2&3)
	<b>WITH</b>			
25	WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR.U K NAIR MS.J PAUL MR.A CHETRY	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
26	WP(C)/6427/2017 FIXED	MS. JUNU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
27	WP(C)/7339/2018 WITH WP(C)/2448/2003 (D/O), WP(C)/2963/2003 (D/O), WP(C)/70/2009 (D/O)	RAM PRIT SAH AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. B K DAS (ADDL. SC, RAILWAYS) MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY SC, SC, IRCTC
	<b>WITH</b>			
28	WP(C)/5143/2014	N.F. RAILWAY VENDING and CATERING CONTRACTORS ASSOCIATION, <b>Versus</b> THE UNION OF INDIA and 2 ORS	MS.N MODI MR. T H HAZARIKA MR S DEKA MR M CHETIA MR.S DUTTA MR.S DUTTA MR A RASHID MR.C SHARMA MR. K ISLAM	MS.M CHATTERJEE SC, NF RLY MS.S P DAS MRS.U CHAKRABORTY
	<b>WITH</b>			
29	WP(C)/5313/2017	N.F.RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. S DEKA MR.S BANIK MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR. B SHARMA MS. N K DEVI DR.B N GOGOI SC, NF RLY
	<b>WITH</b>			
	I.A.(Civil)/1917/2018 in WP(C)/5313/2017	THE CHAIRMAN AND MANAGING DIRECTOR <b>Versus</b> N.F. RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION AND 3 ORS	MS. N K DEVI MR. N ANIX SINGH	MR. S BANIK MR. T H HAZARIKA MR M CHETIA MR A RASHID
	<b>WITH</b>			
30	WP(C)/4138/2018	HALADHAR KALITA <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. S BANIK MR. T H HAZARIKA MR S DEKA MR M CHETIA MR. K ISLAM	MS. N K DEVI (R-3,4,7) MR. N ANIX SINGH (R-3,4,7) MR A RASHID SC, RAILWAY SC, SC, IRCTC
	<b>WITH</b>			
	I.A.(Civil)/2133/2021 in WP(C)/4138/2018	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. <b>Versus</b> HALADHAR KALITA NAD 5 ORS	MS. N K DEVI (R-3,4,7) MR. N ANIX SINGH	MR M CHETIA SC, RAILWAY
	<b>WITH</b>			
31	WP(C)/233/2019	K. U. UMESH AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR G J SHARMA MR. M CHANDA MR T H HAZARIKA MS. S NATH MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY

32	<b>WITH</b> WP(C)/1636/2019	ARUNAVA DAS AND 12 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S BANIK MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. A BARKATAKI MS. N K DEVI (r-3,4) MR. N ANIX SINGH (r-3,4) SC, NF RLY SC, SC, IRCTC
33	<b>WITH</b> WP(C)/6049/2021	JAYANTA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR N AHMED	MR. B K DAS (R1, R2, R5, R6) MS. N K DEVI (R- 3,4) MR. N ANIX SINGH (R- 3,4) SC, RAILWAY SC, SC, IRCTC
34	<b>WITH</b> WP(C)/6204/2021	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND ANR. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR A CHOWDHURY MS. B CHOWDHURY MS H DEKA	MR. B K DAS SC, RAILWAY
35	<b>WITH</b> WP(C)/6397/2021	AJAY GHOSH AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY
36	<b>WITH</b> WP(C)/6940/2021	M/S DEEPAK AND CO. AND ANR. <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR A CHOWDHURY MS. B CHOWDHURY MS H DEKA	MR. B K DAS SC, RAILWAY
37	<b>WITH</b> WP(C)/6978/2021	HALADHAR KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR. K ISLAM	MS. N K DEVI (R-3 TO 5) MR. N ANIX SINGH (R-3 TO 5) SC, NF RLY SC, I R C T C
	<b>WITH</b> I.A.(Civil)/1768/2022 <b>in</b> WP(C)/6978/2021	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. NEW DELHI, INDIA AND 2 ORS. <b>Versus</b> HALADHAR KALITA AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	MR. S DEKA MR T H HAZARIKA MR M CHETIA MR. K ISLAM
38	<b>WITH</b> WP(C)/7018/2021	RANJIT KUMAR ROY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NF RLY
39	<b>WITH</b> WP(C)/7167/2021	SUSHIL KUMAR SAH AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR T H HAZARIKA MR S NATH	MR M CHETIA MR A RASHID MR. K ISLAM MR B SARMA (SC, N.F. RAILWAYS) D ROY MR. N A SINGH (SC, IRCTC)
40	<b>WITH</b> WP(C)/7244/2021	KRISHNA DAS @ KRISHNA MAJUMDER <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. R A CHOUDHURY MR J M SULAIMAN	SC, RAILWAY
41	<b>WITH</b> Cont.Cas(C)/77/2022	JAYANTA DAS <b>Versus</b> ASHOK KR. DEY	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR. B K DAS (r-1) MR H P GUWALA (r-1) MR. H P NEOG (r-1)
42	WP(C)/4780/2020	SAHAMUMIN MOZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, HIGHER EDU MR.S.P.DAS,SC, EMPLOYMENT AND CRAFTSMAN TRAINING(R.Nos. 2 & 3)

43	WP(C)/47/2021	ANANDI RAJBONSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A RAJKHOWA MR. R P HAZARIKA	SC, SEC. EDU. MR P NAYAK (SC, FINANCE DEPT, R-6) SR. GA, ASSAM
44	WP(C)/442/2021 FIXED	LADURI RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A HUSSAIN MR. A T SARKAR MS. R RAHMAN	GA, ASSAM SC, AG MR. M J BARUAH MS B MAJUMDER MS M NEOG SC, REVENUE
45	WP(C)/2418/2021	MONIKHA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, ELEM. EDU SC, FINANCE
46	WP(C)/2425/2021	RUNU MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	SC, SEC. EDU. GA, ASSAM SC, AG MR. L C DEY SC, FINANCE DEPTT.
47	WP(C)/5652/2021 FIXED	HARKHALI YADAV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MS D DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
48	WP(C)/6328/2021	AMIYA KUMAR PACHONI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R K D CHOUDHURY MS. L DEVI MRS. M BORAH	SC, FOREST
49	CRP(IO)/33/2022	MRIDUL HAZARIKA <b>Versus</b> MD. SARULLA KHAN	MR. S SAHU MR. S SAHU	MR. S K SINGH MR B PUSHILAL
	<b>WITH</b> I.A.(Civil)/3367/2022 <b>in</b> CRP(IO)/33/2022	MD. SARULLA KHAN <b>Versus</b> MRIDUL HAZARIKA	MR. S K SINGH	MR. S SAHU
50	<b>WITH</b> CRP(IO)/220/2022	MRIDUL HAZARIKA <b>Versus</b> MD. SARULLA KHAN	MR. S SAHU	MR. S K SINGH MR B PUSHILAL
51	WP(C)/3139/2022	NABA KANTA PATIR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
52	WP(C)/5361/2022 FIXED	ATIQUIL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. MR. A R BHUYAN (R-4) MR. M A I HUSSAIN (R-4) MRS H AHMED (R-4) MR N A MAZARBHUIYA (R- 5) MR S ABDULLAH (R-5)
53	WP(C)/5456/2022 B/O	NASIYATAN BIBI @ NASIA BEWA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	SC, AG (A AND E) SC, IRRIGATION
54	WP(C)/5492/2022	KARIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A SHARMA	SC, ELEM. EDU SC, FINANCE
55	WP(C)/5699/2022 FIXED	MANIKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
56	WP(C)/6606/2022 B/O	SUBHANJAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B SINHA	SC, CO OP
57	WP(C)/6708/2022	ABHIRAM DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR F KHAN (r-7) M. GLORY (r-7) Q. KIBA (r-7) SC, REVENUE SC, BTC
58	WP(C)/6743/2022	KAMANA RANJAN ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM



59	WP(C)/7288/2022 FIXED	HABIBUR RAHMAN MAZARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
60	WP(C)/7305/2022 FIXED	ANAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
61	WP(C)/7416/2022 FIXED	ASHOK SINGH <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MS M ROY	MR. K GOGOI (C.G.C.) DY.S.G.I.
62	WP(C)/8162/2022 FIXED	SANJIT KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS .	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
<b>ORDERS</b>				
63	WP(C)/2755/2020 FIXED	ABDUR RASHID <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. A GANGULY, SC, PNB MR. K K PARASAR ASSTT.S.G.I.
64	I.A.(Civil)/2177/2022 in WP(C)/4936/2021	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	<b>WITH</b> WP(C)/4936/2021	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
65	I.A.(Civil)/3260/2022 in WP(C)/3825/2020	BHUPEN CHANDRA GOSWAMI @ BHUPEN GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM MR. M. KATAKI, SC, A.H and V. DEPT.
	<b>WITH</b> WP(C)/3825/2020	BHUPEN CHANDRA GOSWAMI @ BHUPEN GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MS U DAS DR. N DEKA MR. P GOHAIN MS. M SARMAH MS K BORAH MS K BORAH	GA, ASSAM
66	WP(C)/4379/2022	SUBHAS BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR B M DEKA MS P THAPA MS D MAHANTA	SC, SEC. EDU. GA, ASSAM MR. K K DEY SC, AG MR V K BAROOAH SC, FINANCE
67	WP(C)/5563/2022	KALYANI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU. MR. P P BARUAH MR. M SARMA MR. R SARMA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023

11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	Crl.A./68/2012 (AT 10:30 AM)	NILIMA BEGUM, <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.B M CHOUDHURY MRS I AHMED MR.N AHMED MR.S DAS MR.M S ALI	MR. K K DAS(ADDL.PP, ASSAM)
<b>ADMISSION</b>				
2	MACApp./952/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT PURNIMA GHOSH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K SARMA MR. DITUL DAS MS. I DAS MR. B J TALUKDAR
	<b>WITH</b> I.A.(Civil)/3945/2018 <b>in</b> MACApp./952/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT PURNIMA GHOSH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
3	MACApp./969/2018	THE NEW INDIA ASSURANCE CO. LTD. NORTH EAST REGIONAL OFFICE and ANR. <b>Versus</b> SMTI RULI GOGOI and 5 ORS	MR. A SAHAD MR. J B SAIKIA MR. D HALOI MR. S A HUSSAIN	MS. R R SARMA(R- 1-4) MR. K K DUTTA (R- 1-4) MR. U BARUAH(R- 1-4)
4	MACApp./461/2019	ON THE DEATH OF KORENG INGTIPI HER LEGAL HEIRS SRI DOREN TERANG . <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD.	MR. S SINHA	MS. N MODI MR SISHIR DUTTA MS. M CHOUDHURY MS. P DOWERAH MR. C SHARMA MS M CHOUDHURY MS. S THAKURIA
5	Crl.A./108/2021 WITH OFFICE NOTE	SHAMPA MALLIK <b>Versus</b> THE STATE OF ASSAM AND 2ORS	MR. A ROY MR. B J MUKHERJEE MS R SAHA	MR. I A TALUKDAR(R2 & R3) PP, ASSAM
6	Crl.A./290/2022 WITH OFFICE NOTE, LCR 3 FILES	MANTU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GOSWAMI	PP, ASSAM
7	Crl.A./296/2022	SRI JOGESWAR PATOWARI <b>Versus</b> STATE OF ASSAM AND ANR	MR Z ALAM MR. P S BHATTACHARYYA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR U DAS (R-2) PP, ASSAM
8	Crl.A./300/2022 WITH OFFICE NOTE	DIPANKAR SAHA <b>Versus</b> RAM GOPAL SAHA	MR B CHANDA	

9	Crl.A./324/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED	JAGADISH PASOWAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	
	<b>WITH</b> I.A.(Crl.)/775/2022 <b>in</b> Crl.A./324/2022	JAGADISH PASOWAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	
10	MACApp./477/2022	THE COMMANDING OFFICER, 99 APO AND ANR <b>Versus</b> RATNESWAR GOGOI (B)	MR. S K MEDHI	
	<b>WITH</b> I.A.(Civil)/2380/2022 <b>in</b> MACApp./477/2022	THE COMMANDING OFFICER, 99 APO AND ANR. <b>Versus</b> RATNESWAR GOGOI	MR. S K MEDHI	
11	MACApp./625/2022	KATINATH NARZARY <b>Versus</b> MADHU AGARWALA AND ANR. H	MR R DHAR MR B C MUCHAHARY	MR. B J MUKHERJEE (R-1) MR D BHUYAN MS R SAHA (R-1) MS R GANGAWAT MS M N KONYAK
12	MACApp./685/2022	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MUST .GUL BATUN and 4 ORS	MR. A DUTTA MRS.P M DUTTA	MR.I HUSSAIN(R-4) MR.T ISLAM(R-1, 2 & 3) MR. Z IQBAL MS.S PARBIN(R-1, 2 & 3)
	<b>WITH</b> I.A.(Civil)/2804/2022 <b>in</b> MACApp./685/2022	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> MUST .GUL BATUN and 4 ORS	MR. A DUTTA MRS.P M DUTTA	MR.I HUSSAIN(R-4) MR.T ISLAM(R-1, 2 & 3) MR. Z IQBAL MS.S PARBIN(R-1, 2 & 3)
13	MACApp./689/2022	SRI NABAJIT DAS <b>Versus</b> SRI SANTOSH KAPUR AND 2 ORS	MS. D DEKA	MR. A DUTTA MRS. P M DUTTA
14	MACApp./819/2022	RUNU DUTTA AND 2 ORS. <b>Versus</b> THE CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD. AND 3 ORS.	MR. P BORAH MRS K M SAIKIA	
	<b>WITH</b> I.A.(Civil)/3538/2022 <b>in</b> MACApp./819/2022	RUNU DUTTA AND 2 ORS. <b>Versus</b> THE CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD. AND 3 ORS.	MR. P BORAH MRS K M SAIKIA	
15	MACApp./831/2022	RAMEJA KHATUN AND 3 ORS. <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND ANR.	MR J HUSSAIN MR. L HUSSAIN	
16	MACApp./13/2023 FIXED	RANU KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J PHUKAN MR P P PHUKAN	MR. G C BORAH (R- 1) SC, A S T C
<b>ORDERS</b>				
17	Crl.A./311/2014 WITH LCR 4 FILES	SRI SURAJIT BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR.S SINHA	PP, ASSAM
18	MACApp./219/2016	TANKESWAR DAS, <b>Versus</b> SRI PUTUL BORAH and ANR,	MR.S K TALUKDAR MS.H DAS	
19	MACApp./40/2017 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMT ANIMA DAS and 6 ORS	MS. M SAIKIA MR.C SHARMA MS. P BORTHAKUR MR.SIDHANT DUTTA	MR.D SAIKIASr. Adv. MR. K K DUTTA MR.U BARUAH

20	MACApp./73/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MRS. RUNILLA BASUMATARY and 2 ORS	MS. N MODI MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B K BHAGAWATI (R-2) MR. S K TALUKDAR MR. D BANIA (R-1)
21	MACApp./28/2020 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BANANI DAS AND 4 ORS	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. A R SHOME MR A J GHOSH
	<b>WITH</b> I.A.(Civil)/273/2020 <b>in</b> MACApp./28/2020	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BANANI DAS AND 4 ORS	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	
22	MACApp./49/2020	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> CHITRALEKHA BISWASI AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL
23	CrI.L.P./18/2021 WITH OFFICE NOTE <b>in</b> CrI.A./5513/2021	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> ANATH CHANDRA DAS AND ANR	MR. S C KEYAL	MR. L TALUKDAR (R1) MS. M DAS (R1) MRS. M DAS (R1)
	<b>WITH</b> CrI.A./5513/2021 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI. ANATH CHANDRA DAS F	MR. S C KEYAL	
24	CrI.A./131/2021 WITH LCR 5 FILES	SULTAN MAMUD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A ISLAM (R-3) MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGHAIN (R-2) PP, ASSAM
25	MACApp./180/2021 WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI. ROMITA KUMARI AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR R PATAR (r-1,2) MR. D KAKOTI (r-1,2)
	<b>WITH</b> I.A.(Civil)/1304/2021 <b>in</b> MACApp./180/2021	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI. ROMITA KUMARI AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
26	CrI.L.P./23/2022 WITH OFFICE NOTE <b>in</b> CrI.A./1914/2022	RAGHU NATH BARUAH <b>Versus</b> MANORANJAN BHAGAWATI	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MR. R THAKURIA	MR S UKTAR MR A KALITA MR. SHEIKH UKTAR
	<b>WITH</b> CrI.A./1914/2022 (Filing Number)	RAGHU NATH BARUAH <b>Versus</b> MANORANJAN BHAGAWATI E	MR D CHAKRABORTY	
27	CrI.L.P./36/2022 WITH OFFICE NOTE <b>in</b> CrI.A./297/2022	IMRAN AHMED LASKAR <b>Versus</b> PURABI DUTTA AND ANR.	MR. S D PURKAYASTHA MS. S PHUKAN	MR. L R MAZUMDER(R-1) PP, ASSAM
	<b>WITH</b> CrI.A./297/2022	IMRAN AHMED LASKAR <b>Versus</b> PURABI DUTTA AND ANR.	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
28	CrI.L.P./57/2022 WITH OFFICE NOTE <b>in</b> CrI.A./3062/2021	SANJIT RAM PHOOKAN @ PHOOKUN <b>Versus</b> THE STATE OF ASSAM AND ANR.		PP, ASSAM
	<b>WITH</b> CrI.A./3062/2021 (Filing Number)	SANJIT RAM PHOOKAN @ PHOOKUN <b>Versus</b> THE STATE OF ASSAM AND ANR. F	MR. D NANDI	

29	I.A.(Civil)/80/2022 in MACApp./705/2020	NRIPEN LAHKAR <b>Versus</b> MD. MAMTAZUDDIN AHMED AND 2 ORS	MS. A GUPTA MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. R ALI MR. S SHARMA MR. S SHARMA MS M BHARATI D Roy	
	<b>WITH</b> MACApp./705/2020 (Filing Number)	NRIPEN LAHKAR <b>Versus</b> MD. MAMTAZUDDIN AHMED AND 2 ORS	MR. R ALI	
30	CrI.A./87/2022 WITH LCR 4 FILES	BILAL PHONGLO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J LASKAR MR R DAS	PP, ASSAM
31	CrI.A./136/2022 WITH OFFICE NOTE, LCR 5 FILES	MD. GULZAR HUSSAIN @ GULJAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B CHOWDHURY	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/350/2022 in CrI.A./136/2022	MD. GULZAR HUSSAIN @ GULJAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	MR. S C BISWAS MR. P S BISWAS MS M DAS MS. R DEVI PP, ASSAM
32	CrI.A./224/2022 WITH OFFICE NOTE, LCR 4 FILES	ANWARUL ISLAM @ SAHIL <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
33	CrI.A./245/2022 WITH OFFICE NOTE, LCR 4 FILES	AMAL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
34	I.A.(CrI.)/433/2022 in CrI.A./6134/2022	PALLAV KR. SHARMA <b>Versus</b> PURNIMA BORKAKOTI	MR. K D CHETRI MS R BARUAH	
	<b>WITH</b> CrI.A./6134/2022 (Filing Number)	PALLAV KR. SHARMA <b>Versus</b> PURNIMA BORKAKOTI E	MR. K D CHETRI	
	<b>WITH</b> CrI.L.P./49/2022	PALLAV KR. SHARMA <b>Versus</b> PURNIMA BORKAKOTI	MR. K D CHETRI MS R BARUAH	
35	I.A.(CrI.)/533/2022 WITH OFFICE NOTE in CrI.A./7264/2022	KALPANA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA MR. B. KUMAR	MR A W AMAN (r-2 to 6) MS SURAYA RAHMAN (r-2 to 6) MR SARFRAZ NAWAZ (r-2 to 6) MR S A BARBHUYAN (r-2 to 6) PP, ASSAM
	<b>WITH</b> CrI.A./7264/2022 (Filing Number)	KALPANA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA	PP, ASSAM
36	I.A.(CrI.)/598/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./246/2022	SATISH MEDHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
	<b>WITH</b> CrI.A./246/2022	SATISH MEDHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS RUKMINI BARUA MS PADMINI BARUA	SIRAJ CHOUDHURY (R-2) PP, ASSAM
37	I.A.(Civil)/2178/2022 in MACApp./15/2016(D/O) in MACApp./15/2016	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MRS URASI PAYENG AND ANR.	MS. M SAIKIA	

38	I.A.(Civil)/2865/2022 in MACApp./8346/2022	MENEKA BIBI <b>Versus</b> SRAVAN KUMAR POLASANI AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL	
	<b>WITH</b> MACApp./8346/2022 (Filing Number)	MENEKA BIBI <b>Versus</b> SRAVAN KUMAR POLASANI AND 2 ORS. H	MR. M TALUKDAR	
39	I.A.(Civil)/3716/2022 WITH LCR in MACApp./421/2022	JUN RAJBONGSHI <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS	MR. R BORUAH	MR. R K BHATRA MS P HUJURI
	<b>WITH</b> MACApp./421/2022	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> JUN RAJBONGSHI AND 2 ORS.	MR. R K BHATRA MS P HUJURI MS R GANGAWAT MR H BHAGAWATI	MR. R BORUAH
40	CO/6/2023 WITH LCR in MACApp./112/2020	PRATIMA DAS <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND 2 ORS. F	MR. D MONDAL	
	<b>WITH</b> MACApp./112/2020	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI PRATIMA DAS AND 5 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR D MONDAL (r-1,3,4)
41	I.A.(Civil)/110/2023 in MACApp./285/2016(D/O), WITH LCR in MACApp./285/2016	MARY JERANG <b>Versus</b> NATIONAL INSURANCE CO LTD and 3 ORS	MR.R C PAUL(R1) MS B DEVI	MS S ROY

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
1 Cont.Cas(C)/231/2021	SRI JAGADISH DAS @ JAGADISH CHANDRA DAS <b>Versus</b> SMT ANIMA BORO AND 2 ORS	MR. S C KEYAL MR R K MOUR	
2 CRP(IO)/224/2022 CAVT. NO.08702/022, FIXED	ON THE DEATH OF SRI SACHIN CHANDRA DAS HIS LEGAL HEIR DAMAYANTI DAS AND 5 ORS <b>Versus</b> ON THE DEATH OF SRI PARESH CHANDRA DAS HIS LEGAL HEIRS BHANU DAS AND 2 ORS	MR. S P ROY JYOTISH DAS	MR D KALITA MR. K KALITA
3 Tr.P.(C)./5/2023	SHILPA DEBNATH <b>Versus</b> HRISHIKESH DEY	MR. P SUNDI	
4 CRP/6/2023	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> HAFIZA KHATUN AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
5 CRP/7/2023	TILAK CHANDRA BHUYAN <b>Versus</b> KHYEMU KUMARI DEVI	MR. U DUTTA MR. B KUMAR	
6 CRP/8/2023	RAJKUMAR KEJRIWAL AND ANR <b>Versus</b> DIN DAYAL AGARWAL AND ANR	MR. S P ROY JYOTISH DAS	
7 CRP/9/2023	ARUN DUBEY AND ANR <b>Versus</b> JAGAT BORAH AND 2 ORS	MR. S K DEORI MS. SOMILA MR. S KASHYAP	
8 CRP/10/2023	SUMUD HOJAI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	N K NEOG MR. M DAS MR. M DAS	GA, ASSAM SC, DIMA HASAO
9 CRP(IO)/26/2023	MD KHAIROL BASAR AND 10 ORS <b>Versus</b> MOINA DAS AND 8 ORS	MR. P SUNDI	
10 Cont.Cas(C)/38/2023	SHANKAR LAL BHAJANKA <b>Versus</b> AMIT KUMAR BHAJANKA AND ANR.	MR G KHANDELIA MR. K DEKA MS N KALITA	

**ADMISSION**



11	CRP(IO)/110/2019 FIXED	RUNUMI GOGOI SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
12	FAO/5/2021 FIXED	PABITRA BORO <b>Versus</b> BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	MR. D A KAIYUM (R-1,2,3,4,5) MR. N ISLAM (R-1,2,3,4,5) MR. M HUSSAIN (R-1,2,3,4,5)
	<b>WITH</b> I.A.(Civil)/1849/2021 <b>in</b> FAO/5/2021	PABITRA BORO <b>Versus</b> BALIN SAIKIA AND 4 ORS.	MR. M KASHYAP	
13	I.A.(Civil)/2418/2021 FIXED <b>in</b> CRP/3/2021	SITARAM THAKURBARI, <b>Versus</b> RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. N BHARALI MR D J DAS
	<b>WITH</b> CRP/3/2021 CAVT. NO. 00432/021,	SHRI SITARAM THAKURBARI AND 2 ORS. <b>Versus</b> RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR J C GAUR MS. M GAUR	MR. K N CHOUDHURY (R-2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MR. B D DEKA (R-4) MS. N UPADHYAY (R-4,5) MR. M DAS (R-4) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N CHAUDHURY (R-4) N GAUTAM (R-2,3) MR A BHATRA (R-4) MR A DEKA (R-4) FOR CAVEATOR
14	MACApp./728/2022	MUSST. RAHIMA KHATUN AND 2 ORS <b>Versus</b> SMTI. SHEFELI DEBNATH AND 2 ORS	MS.N MODI MS.M CHOUDHURY MR C P SHARMA MR.N KALITA MR.S DUTTA MR.SIDHANT DUTTA	MS P PATHAK MR. U K DUTTA MR. B KAKATI MR. K BORAH MS. S BISWAS MR. M RAHMAN MR. B KASHYAP
15	Arb.A./1/2023	M/S G. D. ENGINEERING CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.
	<b>WITH</b> I.A.(Civil)/156/2023 <b>in</b> Arb.A./1/2023	M/S G. D. ENGINEERING CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 2 ORS.		DY.S.G.I.
16	MACApp./23/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY <b>Versus</b> MONDIP KONGARI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/160/2023 <b>in</b> MACApp./23/2023	ICICI LOMBARD GENERAL INSURANCE COMPANY <b>Versus</b> MONDIP KONGARI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
17	MACApp./24/2023	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MINA DEVI AND 3 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
	<b>WITH</b> I.A.(Civil)/167/2023 <b>in</b> MACApp./24/2023	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MINA DEVI AND 3 ORS.	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
18	RSA/92/2022	SARFIA KHATUN AND ANR. <b>Versus</b> JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	

	<b>WITH</b> I.A.(Civil)/1630/2022 <b>in</b> RSA/92/2022	SARFIA KHATUN AND ANR. <b>Versus</b> JABED ALI AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
19	RSA/185/2022	MD. ABU TAHER <b>Versus</b> ON THE DEATH OF UAZ UDDIN, REPRESENTED BY LEGAL HEIRS MD. HASAN ALI AND 21 ORS.	MR. P K ROYCHOUDHURY MR. B C CHOUDHURY MR. N G KUNDU	
20	RSA/11/2023	SUBHAS RABHA @ SUBHAS CH. RABHA <b>Versus</b> LUDHAN RABHA AND 2 ORS .	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	
	<b>WITH</b> I.A.(Civil)/163/2023 <b>in</b> RSA/11/2023	SUBHAS RABHA <b>Versus</b> LUDHAN RABHA AND 2 ORS .	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	
<b>ORDERS</b>				
21	RSA/85/2011	AINAL HAQUE AND ANR <b>Versus</b> NOOR MAHAMMAD AND ORS	MR.N DHAR MR.S CHAKRABORTY MD.S ALI	MR.U C RABHA
	<b>WITH</b> MC/1568/2011 <b>in</b> RSA/85/2011	AINAL HAQUE AND ANR <b>Versus</b> NOOR MAHAMMAD AND ORS		MR.U C RABHA
22	RSA/45/2016	SRI BIJOY MODAK @ BIJOY CH. MODAK <b>Versus</b> SMT ANJALI MODAK @ PROTIMA DAS and ANR	MR. M H RAJBARBHUIYAN MR. R ISLAM MS. A HUSSAIN	MR. M U MONDAL (R-1) MS N NASRIN (R-1) MR. M HUSSAIN (R-1) MR. A RAHMAN R-1
23	I.A./1732/2016 in RSA SL. NO. 271053	JITENDRA SHARMA <b>Versus</b> BINOY KUMAR SINGHA		
24	RSA/389/2017	ABDUL ALI and 4 ORS <b>Versus</b> MD MEHTAB ALI and 2 ORS	MR.M A I HUSSAIN MR.N HAQUE MRA R BHUYAN	
	<b>WITH</b> I.A.(Civil)/4249/2017 <b>in</b> RSA/389/2017	ABDUL ALI and 4 ORS <b>Versus</b> MD MEHTAB ALI and 2 ORS	MR.M A I HUSSAIN MR.N HAQUE MRA R BHUYAN	
25	RSA/3/2018	ASMINA KHATUN <b>Versus</b> SAHED ALI	MR Z MUKIT MR. A SATTAR H K BARUAH	MS. R CHOUDHURY (R1, R3, R4) H AHMED, (R 1, 3 and 4) MR. A MATIN, (R 1, 3 and 4)
26	RSA/119/2018	MD MERAJ HUSSAIN HAZARIKA @ MERAJ <b>Versus</b> MD ABDUL KARIM and 7 ORS	MR. P SUNDI	MR.T J MAHANTA(R-1) MS.P BHATTACHARYA(R-1) MR. A BARUA
	<b>WITH</b> I.A.(Civil)/3243/2017 <b>in</b> RSA/119/2018	MD. MERAJ HUSSAIN HAZARIKA @ MERAJ <b>Versus</b> MD. ABDUL KARIM and 7 ORS,	MR. P SUNDI	MR.T J MAHANTA MS.P BHATTACHARYA(R-1) MR. A BARUA
27	Test.App./2/2019 WITH LCR	ON THE DEATH OF ARABINDA DAS HIS LEGAL HEIRS, <b>Versus</b> SRI DIPTI KUMAR DAS	MR. R J BORDOLOI MR. R ALI MS. G P SHAHI	MR. M SMITH
28	RSA/51/2019	ABU BAKKAR SIDDIQUE <b>Versus</b> ON THE DEATH OF HAZI KAZIMUDDIN AHMED HIS LEGAL HEIRS SAIFUDDIN ISLAM and ORS	MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR.J GOGOI	
29	RSA/67/2019	SMTI. ANUP ANURUPA DAS AND 6 ORS. <b>Versus</b> SHRI PRAFULLA DAS	MR H DEKA MR. K K DEKA MR. A D CHOUDHURY	MR R K MOUR MR A SARMA
30	I.A.(Civil)/1139/2019 FIXED <b>in</b> CRP/230/2017	ANOWARUDDIN WAKF ESTATE <b>Versus</b> BIPIN DEY and 3 ORS.	MR. A DAS MR S DAS	

	<b>WITH</b> CRP/230/2017	ANOWARUDDIN WAKF ESTATE <b>Versus</b> BIPIN DEY and 3 ORS.	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN	
31	<b>WITH</b> CRP/221/2016	ANOWARUDDIN WAKF ESTATE <b>Versus</b> SRI BIPIN DEY and 3 ORS	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN MR.J DEKA MR.G MISHRA	
32	<b>WITH</b> I.A.(Civil)/1109/2019 <b>in</b> CRP/221/2016  MACApp./57/2020 <b>WITH</b> LCR	ANOWARUDDIN WAKF ESTATE <b>Versus</b> SRI BIPIN DEY and 3 ORS LAILA KHATUN BEGUM <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD.	MR. A DAS MR S DAS  MR. S BANIK	
33	I.A.(Civil)/1893/2020 <b>in</b> RSA/121/2009(D/O) <b>in</b> RSA/121/2009	MD. RABIZUL ALI LASKAR AND 2ORS. <b>Versus</b> MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	MR. M L PANDIA (R- 1,2,3,5) MR. M R SODIAL (R- 1,2,3,5) MR. N B P SINGHA (R- 1,2,3,5)
34	<b>WITH</b> I.A.(Civil)/1894/2020  RSA/83/2021	MD. RABIZUL ALI LASKAR AND 2 ORS. <b>Versus</b> MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.  ANOWARUDDIN WAKF ESTATE <b>Versus</b> MD. IQBAL HUSSAIN AND 9 ORS.	MR. A SATTAR MR H K BARUAH  MR. D BARUAH MR. A I Ali MR A BHUYAN	MR. R ALI MS. G P SHAHI M KALITA MR M BORO MR. S P CHOUDHURY
35	I.A.(Civil)/448/2021 <b>in</b> RSA/155/2019  <b>WITH</b> RSA/155/2019	JIBAN CHANDRA MODAK <b>Versus</b> JAYRAJ DAS AND 5 ORS.  SRI JIBAN CHANDRA MODAK <b>Versus</b> SRI JAYRAJ DAS AND 5 ORS.	MR D C CHAKRAVARTY  MR D C CHAKRAVARTY	MR. S P CHOUDHURY  MR. S P CHOUDHURY (R1) MR DIFENSO M (R1)
	<b>WITH</b> I.A.(Civil)/2676/2019 <b>in</b> RSA/155/2019	SRI JIBAN CHANDRA MODAK <b>Versus</b> SRI JAYRAJ DAS AND 5 ORS.	MR D C CHAKRAVARTY	
	<b>WITH</b> I.A.(Civil)/447/2021 <b>in</b> RSA/155/2019	JIBAN CH. MODAK <b>Versus</b> JAYRAJ DAS AND 5 ORS.	MR D C CHAKRAVARTY	MR. S P CHOUDHURY
	<b>WITH</b> I.A.(Civil)/449/2021 <b>in</b> RSA/155/2019	JIBAN CHANDRA MODAK <b>Versus</b> JAYRAJ DAS AND 5 ORS.	MR D C CHAKRAVARTY	MR. S P CHOUDHURY
	<b>WITH</b> I.A.(Civil)/84/2023 <b>in</b> RSA/155/2019	SRI JAYRAJ DAS, <b>Versus</b> SRI JIBAN CHANDRA MODAK AND 4 ORS.	MR. S P CHOUDHURY	
36	I.A.(Civil)/1530/2021 <b>in</b> RSA/91/2021	HAMED ALI <b>Versus</b> MAJIAL ALI AND 10 ORS.	MS. R CHOUDHURY MD H R AHMED	MR. A RAHMAN (R-1) MR E HUSSAIN (R-1)
	<b>WITH</b> RSA/91/2021	HAMED ALI <b>Versus</b> MAJIAL ALI AND 10 ORS.	MS. R CHOUDHURY MD H R AHMED	

37	FAO/43/2022	BHABADEV GOSWAMI. <b>Versus</b> PRASENJIT KAKATI AND 5 ORS	MR. R K BHUYAN MR. S A HUSSAIN MR D J HALOI	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH
	<b>WITH</b> I.A.(Civil)/2228/2022 <b>in</b> FAO/43/2022	BHABADEV GOSWAMI. <b>Versus</b> PRASENJIT KAKATI AND 5 ORS	MR. R K BHUYAN MR. S A HUSSAIN MR D J HALOI	
38	RSA/52/2022	PARTHA PRATIM BARMAN <b>Versus</b> SUSHIL MAHANTA AND 7 ORS.	MR. B J MUKHERJEE MS R SAHA	MR. R DE
39	RSA/65/2022	SMTI GEETANJALI BHUYAN <b>Versus</b> SMTI TAINI BEZBORUAH AND 5 ORS	MR R SENSUA MR S DAS MR D BORAH	
40	RSA/141/2022	BINA CHUTIA AND ANR <b>Versus</b> GITANJALI SARMAH AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MR. T GOGOI MR B S DEKA	
41	RSA/156/2022	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	MR S DAS FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/3189/2022 <b>in</b> RSA/156/2022	M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> PADUM DEORI AND ANR.	MR. N DEKA MR. M GOGOI MR A R BAROOAH	
42	I.A.(Civil)/193/2022 <b>in</b> RSA/2779/2021	REKHA GHOSH AND 2 ORS. <b>Versus</b> NARENDRA CHANDRA GHOSH AND 5 ORS	MR G P BHOWMIK MR. D NANDI (p-1,2,3) MRS. M HORE	
	<b>WITH</b> RSA/2779/2021 (Filing Number)	REKHA GHOSH AND 2 ORS. <b>Versus</b> NARENDRA CHANDRA GHOSH F	MR G P BHOWMIK	
43	I.A.(Civil)/2012/2022 WITH LCR <b>in</b> RSA/38/2009	ON THE DEATH OF BIMALENDU SAHA, HIS LEGAL HEIRS SMTI KAJARI SAHA <b>Versus</b> MANJULATA DUTTA and 7 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	MR. P K ROY MR. S K CHAKRABORTY
	<b>WITH</b> RSA/38/2009	BIMALENDU SAHA <b>Versus</b> MANJULATA DUTTA and ORS	MR.N DHAR MR. S P CHOUDHURY MR .B MALAKAR MS. S D GUPTA MR.S CHAKRABARTY	MR.P K ROY MR.S K CHAKRABORTY MR.A CHAKRABORTY MS.M DUTTA
	<b>WITH</b> I.A.(Civil)/1673/2022 <b>in</b> RSA/38/2009	ON THE DEATH OF NIRUPAM SAHA <b>Versus</b> SMTI MANJULATA DUTTA AND 7 ORS	MR. S P CHOUDHURY	MR. S K CHAKRABORTY
	<b>WITH</b> I.A.(Civil)/1863/2022 <b>in</b> RSA/38/2009	ON THE DEATH OF AMIYA SAHA, HIS LEGAL HEIRS , SRI BIJAY BALLAV SAHA <b>Versus</b> MANJULATA DUTTA and ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	MR. P K ROY MR. S K CHAKRABORTY
	<b>WITH</b> I.A.(Civil)/2013/2022 <b>in</b> RSA/38/2009	ON THE DEATH OF BIMALENDU SAHA, HIS LEGAL HEIRS SMTI KAJARI SAHA <b>Versus</b> MANJULATA DUTTA and 7 ORS	MR. N DHAR	MR. P K ROY
	<b>WITH</b> I.A.(Civil)/3310/2022 <b>in</b> RSA/38/2009	ON THE DEATH OF BIMALENDU SAHA <b>Versus</b> MANJULATA DUTTA and 7 ORS	MS. S DASGUPTA	MR. P K ROY MR.S K CHAKRABORTY MR.A CHAKRABORTY MS.M DUTTA
44	I.A.(Civil)/2906/2022 WITH LCR <b>in</b> RSA/79/2014	LALIT KALITA <b>Versus</b> ON THE DEATH OF RESSPONDNET NO.2 HEMEN SARMA,	MR. A DHAR	

	<b>WITH</b> RSA/79/2014 CAVT. NO. 1440/2013	LALIT KALITA <b>Versus</b> SMTI GAYATRI DEVI and 12 ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (R9, R10, R11) MR H MAZUMDER (R9, R10, R11)
	<b>WITH</b> I.A.(Civil)/2904/2022 in RSA/79/2014	LALIT KALITA <b>Versus</b> ON THE DEATH OF RESSPONDNET NO.2 HEMEN SARMA,	MR. A DHAR	
	<b>WITH</b> I.A.(Civil)/2905/2022 in RSA/79/2014	LALIT KALITA <b>Versus</b> ON THE DEATH OF RESSPONDNET NO.2 HEMEN SARMA,	MR. A DHAR	
45	<b>WITH</b> RSA/80/2014 CAVT. NO. 1439/2013	LABANYA KUMAR DAS <b>Versus</b> GAYATRI DEVI and 12 ORS.	MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.H K DEKA MR. N BORAH (R9, R10, R11) MR.B DEKA MR.G SARMA MS.D DAS MR H MAZUMDER (R9, R10, R11) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2907/2022 in RSA/80/2014	LABANYA KUMAR DAS <b>Versus</b> ON THE DEATH OF RESSPONDNET NO.2 HEMEN SARMA,	MR. A DHAR	
	<b>WITH</b> I.A.(Civil)/2908/2022 in RSA/80/2014	LABANYA KUMAR DAS <b>Versus</b> ON THE DEATH OF RESSPONDNET NO.2 HEMEN SARMA,	MR. A DHAR	
	<b>WITH</b> I.A.(Civil)/2909/2022 in RSA/80/2014	LABANYA KUMAR DAS <b>Versus</b> ON THE DEATH OF RESSPONDNET NO.2 HEMEN SARMA,	MR. A DHAR	
46	CO/4/2023 in MACApp./423/2018	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> PAWAN KUMAR SINGH AND 2 ORS. A	MS. M CHOUDHURY	
	<b>WITH</b> MACApp./423/2018	PAWAN KUMAR SINGH <b>Versus</b> JITEN BORAH	MR. K BHATTACHARJEE MS. P BHATTACHARYA MR. D BANERJEE MR. S KHAN	MR. N BORAH (R1,R2) MR. H MAZUMDER (R1,R2)
47	I.A.(Civil)/154/2023 in MACApp./137/2023	NUR ZAMAL <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. M A ISLAM MR R ISLAM MR J I MONDAL	
	<b>WITH</b> MACApp./137/2023 (Filing Number)	NUR ZAMAL <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS. H	MR R ISLAM	
48	I.A.(Civil)/162/2023 in MACApp./7873/2022	ASSAM STATE TRANSPORT CORPORATION (ASTC) <b>Versus</b> KAMALA TAMULI	MR. G C BORAH	
	<b>WITH</b> MACApp./7873/2022 (Filing Number)	ASSAM STATE TRANSPORT CORPORATION (ASTC) <b>Versus</b> KAMALA TAMULI H	MR. G C BORAH	

**WITH**  
I.A.(Civil)/7876/2022  
(Filing Number)

ASSAM STATE TRANSPORT  
CORPORATION (ASTC)  
**Versus**  
KAMALA TAMULI H

MR. G C BORAH

**HEARING**

49 CRP(IO)/247/2022  
FIXED

MD. JUBER AHMED  
**Versus**  
SMTI JAGABAI SATNAMI AND 7 ORS

MR. S B LASKAR  
MR. H A LASKAR  
MS N KALITA

MR. P D NAIR (R1 TO R8)  
MR. P D NAIR (R1 TO R8)  
MR G ALAM (R-4,7)  
MR G ALAM (R-4,7)  
MRS. P GOSWAMI  
MR. H ROHMAN (R1 TO R8)  
S R A NASER (R-4,7)  
S R A NASER (R-4,7)

**STAY MATTERS**

50 RFA/59/2017  
WITH LCR

M/S CHETNA HEALTH and 2 ORS,  
**Versus**  
HDFC BANK LTD. and 2 ORS,

MR.S CHAKRABORTY  
MR.N DEKA  
MR.M GOGOI

MR.A SARMAH(R-3)

**WITH**  
I.A.(Civil)/1444/2017  
in RFA/59/2017

M/S CHETNA HEALTH and 2 ORS,  
**Versus**  
HDFC BANK LTD. and 2 ORS,

MR.S CHAKRABORTY  
MR.N DEKA  
MR.M GOGOI

51 CRP(IO)/75/2020  
WITH LCR

SANKAR PRASAD PATUWA  
**Versus**  
MD. ABDUR RASHID @ MD. ABDUL  
RASHID AND ANR.

MR. S SARMA  
MR. J DEKA  
MR. T K BHUYAN  
MR. S K DEKA  
MR. A GAUTAM

MR H K BARUAH  
MR. U J SAIKIA  
MS. N SAIKIA

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

-----

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRABORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL AND CIVIL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 Bail Appln./209/2023	HUSSAIN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
2 Bail Appln./215/2023	MURTAZA SABIR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
3 Bail Appln./220/2023	JAHIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
4 Bail Appln./221/2023	JAMAL UDDIN@JAMAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN R I MONDAL	PP, ASSAM
5 Bail Appln./222/2023	AMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
6 Bail Appln./223/2023	INAMUL HOQUE@EMANUL HOQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
7 Bail Appln./225/2023	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. A SARMA MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
8 Bail Appln./227/2023	SANJAY ARJYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
9 Bail Appln./237/2023	RAFIKUL ISLAM@RAFIKUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
10 Bail Appln./240/2023	DULAL ARJYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM

**MOTION**

11	AB/3625/2022 FIXED	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
12	AB/157/2023	PRANTOSH GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
13	AB/160/2023	HANIF ALI <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI MR M K DAS	PP, ASSAM
14	AB/162/2023	KAMRAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
15	AB/168/2023	AJIM UDDIN MAZUMDAR @ ABDUL AZIM MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI	PP, ASSAM
16	AB/172/2023	RASHID ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
17	AB/173/2023	KHOKA SHEIKH@KHOKA SK <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N AHMED MD A SHEIKH MR R A AHMED	PP, ASSAM
18	AB/174/2023	NITUL BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
19	AB/179/2023	LOHIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
20	AB/182/2023	CHAMPAK THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
21	AB/183/2023	RAJIV KUMAR GUPTA@RAJIB KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
22	AB/188/2023	BAHAR SULTAN MAZARBHUIYA@ KABIR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
23	AB/189/2023	RAJU BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MRS. B TALUKDAR	PP, ASSAM
24	AB/190/2023	MIRAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	PP, ASSAM
25	AB/194/2023	CHAND MOHAMMAD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA	PP, ASSAM
26	AB/195/2023	AKKEL ALI @ AKKAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	PP, ASSAM
27	AB/196/2023	SOBAHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
28	Bail Appln./3518/2022 WITH LCR AND OFFICE NOTE, FIXED	ANANTA BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
29	Bail Appln./3634/2022 FIXED	ABDUL HANIF @ MD. ABDUL HANIF ALI <b>Versus</b> THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM



30	Bail Appln./26/2023 FIXED	GOBINDA NAMODAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
31	Bail Appln./35/2023 FIXED	ANOWAR HUSSAIN @ ANOWER <b>Versus</b> THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
32	Bail Appln./38/2023 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MR V KUMAR	PP, ASSAM
33	Bail Appln./112/2023 FIXED	ASATON NESSA@ACHATON NESSA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
34	Bail Appln./119/2023 FIXED	ABU SAYED <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
35	Bail Appln./140/2023 FIXED	MADHURJYA PROTIM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
36	AB/2462/2022 FIXED	JANGSER ALI @ JAMSHER ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
37	AB/2668/2022 FIXED	DEBAJIT GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
38	AB/2893/2022 FIXED	DHRUBAJYOTI BORA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K NEOG MR. M K DUTTA	PP, ASSAM
39	AB/2908/2022 FIXED	ISLAM UDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. I U CHOWDHURY	MR A MOTALIB PP, ASSAM
40	AB/3017/2022 FIXED	NURUL HUDA <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
41	AB/3101/2022 FIXED	JATIN CHANDRA RAY @ JATIN RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
42	AB/3106/2022 FIXED	BORNALI KHUTIA @ BORNALI KHUTTIYA <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
<b>WITH</b>				
43	AB/3111/2022	JOYA KHUTIA @ JUGOMAYA DEORI <b>Versus</b> THE STATE OF ASSAM	MR. M K DAS MR. U S BORA	PP, ASSAM
44	AB/3287/2022 FIXED	MOZIBOR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
45	AB/3302/2022 FIXED	KIRTIMAN BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
46	AB/3303/2022 FIXED	NIRONGKOSH BORO <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
47	AB/3319/2022 FIXED	FARUK ABDULLAH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
48	AB/3533/2022 FIXED	AKKESH ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
49	AB/3589/2022 FIXED	KULDEEP SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, ASSAM

50	AB/3640/2022 FIXED	ISLAM UDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
51	AB/3669/2022 FIXED	SUJIT SAHA <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
52	AB/3711/2022 FIXED	RUMI BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
53	AB/3752/2022 FIXED	RAJENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM
54	AB/3766/2022 FIXED	GAUTAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. B HALDAR MR B DEORI	PP, ASSAM
55	AB/3771/2022 FIXED	RASHID GAON BURAH @ MIRZA ABDUR RASHID <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN	PP, ASSAM
56	AB/3775/2022 FIXED	DAVID LAMA <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. B KALITA MS T WAPANGLA	PP, ASSAM
57	AB/3786/2022 FIXED	MESER ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
58	AB/3791/2022 FIXED	NAJMUL ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
59	AB/101/2023 FIXED	SOMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS	PP, ASSAM
60	AB/102/2023 FIXED	SAJIT AHMED @ SAJID AHMED <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM

**ORDERS**

61	I.A.(CrI.)/717/2022 BA 908/2022(D/O), WITH OFFICE NOTE, FIXED in Bail Appln./908/2022	MOUSUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
----	--	---	--	-----------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023
8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023

17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,23rd January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[CRIMINAL AND CIVIL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./201/2023	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
2	Bail Appln./214/2023	WAHIDUR JAMAN AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
3	Bail Appln./224/2023	MAHIDUL ISLAM KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
4	Bail Appln./226/2023	RABINDRA KR SAH <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
5	Bail Appln./230/2023	PRASANNA BAISHYA @ PRASHANNA BAISHYA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
6	Bail Appln./235/2023	CHANDRA RABHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD A S AHMED	PP, ASSAM
7	Bail Appln./238/2023	HAKIM ALI <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
8	Bail Appln./241/2023 B/O	CHANMAMUD ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
9	Bail Appln./248/2023	MANOJ DAS <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS B BORO MS. M DAS	PP, ASSAM
10	Bail Appln./249/2023	MD ALTAF HUSSAIN@ALTAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
11	Bail Appln./256/2023	MD JAMIR AHMED@JUNTI ALI@JUN <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM

**MOTION**

12	Crl.Rev.P./16/2023	SAGAR RAY <b>Versus</b> CHOW SUREN HANDIQUE	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	
13	Crl.Rev.P./17/2023	ROBIJUL ALOM LASKAR <b>Versus</b> ARIFA FERDOUSI LASKAR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
14	Crl.Rev.P./18/2023	HAJIBUR RAHMAN <b>Versus</b> RUKIYA KHATUN	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	
15	Crl.Rev.P./19/2023	RAJA DEV <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
16	Crl.Rev.P./20/2023	NIRMAL ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
17	Crl.Rev.P./21/2023	TANKESWAR BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. A J SARMA MR. S K GHOSH MR. P D NAIR MR G ALAM S R A NASER	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/32/2023 <b>in</b> Crl.Rev.P./21/2023	TANKESWAR BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. A J SARMA MR. S K GHOSH MR. P D NAIR MR G ALAM S R A NASER	PP, ASSAM
18	Crl.Pet./44/2023	ABDUR RAHIM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
19	Crl.Pet./46/2023	PURBA SUNDI <b>Versus</b> TILESWARI BORAH AND ANR	MR. P SUNDI	PP, ASSAM
20	Crl.Pet./47/2023	LEELA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN MS ANNA K P H. DAIMARY	PP, ASSAM
21	Crl.Pet./48/2023	BRIJLAL BANSAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
22	Crl.Pet./49/2023	RINI SAIKIA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH MR. S BORTHAKUR	PP, ASSAM
23	Crl.Pet./54/2023	NAYAN ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
24	Crl.Pet./56/2023	IMRAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K MIRA MS. L WAJEEDA	PP, ASSAM
25	Crl.Pet./57/2023	AMARDEEP KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
26	Crl.Pet./58/2023	BULBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
27	AB/154/2023	ANJANA KHATANIAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM

28	AB/155/2023	MASIDUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI	PP, ASSAM
29	AB/166/2023	ANUP INGTI@APURBA INGTI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	PP, ASSAM
30	AB/169/2023	MUNINDRA BOLIN KONWAR @ MUNINDRA KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR N M DEKA	PP, ASSAM
31	AB/171/2023	REZAUL ANTUL ISLAM @ REZAUL AMITUL <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
32	AB/177/2023	NAYAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
33	AB/178/2023	AMAL CH CHOUDHURY AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
34	AB/192/2023	AJIT RONGSON <b>Versus</b> THE STATE OF ASSAM	MR D K DAS MS. P BHUYAN S DAS	PP, ASSAM
35	AB/199/2023	BIJOY TANTI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
<b>ADMISSION</b>				
36	Tr.P.(CrI.)/39/2019	GANESH BISWAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
37	Tr.P.(CrI.)/8/2021	MD. SIHAB UDDIN <b>Versus</b> ABIDA KHATUN	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
<b>WITH</b>				
38	Tr.P.(CrI.)/9/2021	MD. SIHAB UDDIN <b>Versus</b> ABIDA KHATUN	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
39	Tr.P.(CrI.)/29/2022	AL KURANUR ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A A DEWAN MR S PRODHANI	MR L TASHI (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
40	Bail Appln./3637/2022 FIXED	TARUN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
41	Bail Appln./40/2023 FIXED	BIJAY SINGH <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
42	Bail Appln./79/2023 FIXED.	MD RAJEK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
<b>BAIL HEARING</b>				
43	AB/3559/2022	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
44	AB/3744/2022 FIXED.	NABAJYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
45	AB/3782/2022 FIXED	SAMBHU SAHA <b>Versus</b> THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM

46	AB/3784/2022 FIXED	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
47	AB/3801/2022 FIXED	MD. SAHADUD ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM
48	AB/3853/2022 FIXED.	NIPU DHAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR RITURAJ TIWARI	PP, ASSAM
49	AB/29/2023 FIXED	CHANDRA KAMAL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM P DAS	PP, ASSAM
50	AB/30/2023 FIXED.	FARUK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR J C GOGOI MR. S DAS	PP, ASSAM
51	AB/38/2023 FIXED	MD HAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL MR A DEKA	PP, ASSAM
52	AB/56/2023 FIXED	MATALEB <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
53	AB/76/2023 FIXED	JUPITARA BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
<b><u>ORDERS</u></b>				
54	CrI.Pet./1256/2022 WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM <b>Versus</b> SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM
55	I.A.(CrI.)/31/2023 <b>in</b> CrI.Rev.P./10046/2022	AMULYA CH BEZ <b>Versus</b> RUPANJALI MAHANTA	MR. N ISLAM	
	<b>WITH</b> CrI.Rev.P./10046/2022 (Filing Number)	AMULYA CH BEZ <b>Versus</b> RUPANJALI MAHANTA (E)	MR. N ISLAM	
<b><u>HEARING</u></b>				
56	I.A.(CrI.)/648/2022 WITH LCR 4 FILES, FIXED <b>in</b> CrI.Pet./504/2022	AJEET KUMAR BHADANI <b>Versus</b> THE STATE OF ASSAM,	MR A ISLAM	PP, ASSAM
	<b>WITH</b> CrI.Pet./504/2022	THE STATE OF ASSAM <b>Versus</b> AJEET KUMAR BHADANI	MR. M PHUKAN MR. R R KAUSHIK	MR A ISLAM MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 23/01/2023

-

-----

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
5)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
6)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
7)	MR. N J GOGOI	17-01-2023	To	23-01-2023

8)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
9)	MR. N ISLAM	23-01-2023	To	03-02-2023
10)	MR. M K MAJUMDAR	23-01-2023	To	25-01-2023
11)	MR. R BORUAH	20-01-2023	To	30-01-2023
12)	MS. N M DEKA	20-01-2023	To	24-01-2023
13)	MS. A BHATTACHARYYA	20-01-2023	To	31-01-2023
14)	MR. D C C PHUKAN	19-01-2023	To	24-01-2023
15)	MR. A K AGARWAL	23-01-2023	To	27-01-2023
16)	MR. R K D CHOUDHURY	23-01-2023	To	24-01-2023
17)	MS. D GHOSH	23-01-2023	To	23-01-2023
18)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
19)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023